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Government of India

भौगोलिक उपदर्शन पत्रिका

**GEOGRAPHICAL INDICATIONS JOURNAL**



बौद्धिक सम्पदा  
भारत  
**INTELLECTUAL  
PROPERTY INDIA**

भौगोलिक उपदर्शन पंजीकृति,  
बौद्धिक सम्पदा अधिकार भवन,  
जी.एस.टी. रोड, गिण्डी,  
चेन्नै - ६०० ०३२.

**Geographical Indications Registry,  
Intellectual Property Rights Building,  
G.S.T. Road, Guindy, Chennai - 600 032.**



**GOVERNMENT OF INDIA  
GEOGRAPHICAL INDICATIONS  
JOURNAL NO. 121**

APRIL 26, 2019 / VAISAKHA 06, SAKA 1941

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## OFFICIAL NOTICES

**Sub:** Notice is given under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002.

1. As per the requirement of Rule 41(1) it is informed that the issue of Journal 121 of the Geographical Indications Journal dated 26<sup>th</sup> April, 2019 / Vaisakha 06, Saka 1941 has been made available to the public from 26<sup>th</sup> April, 2019.

## NEW G.I APPLICATION DETAILS

App.No.	Geographical Indications	Class	Goods
630	Thingpui Mizo Ginger	30	Agricultural
631	Mizo Phuihnam	31	Agricultural
632	Mizo Hatkora	31	Agricultural
633	Passion Fruit	31	Agricultural
634	Mizo Chow-Chow	31	Agricultural
635	Kashmir Saffron	30	Agricultural
636	Dalle Khorsani	30	Agricultural
637	Mizo Banana (Long Cavendish)	31	Agricultural
638	Tripura Jackfruit	31	Agricultural
639	Dekang	31	Agricultural
640	Naga Cucumber	31	Agricultural
641	Tirur Betel Leaf (Tirur Vettila)	31	Agricultural
642	Harmal Chilli	30	Agricultural
643	Judima	33	Agricultural
644	Pithora	2 & 19	Handicraft
645	Mau Saree	24 & 25	Textiles

## PUBLIC NOTICE

No.GIR/CG/JNL/2010

Dated 26<sup>th</sup> February, 2010

WHEREAS Rule 38(2) of Geographical Indications of Goods (Registration and Protection) Rules, 2002 provides as follows:

“The Registrar may after notification in the Journal put the published Geographical Indications Journal on the internet, website or any other electronic media.”

Now therefore, with effect from 1<sup>st</sup> April, 2010, The Geographical Indications Journal will be Published and hosted in the IPO official website [www.ipindia.nic.in](http://www.ipindia.nic.in) free of charge. Accordingly, sale of Hard Copy and CD-ROM of GI Journal will be discontinued with effect from 1<sup>st</sup> April, 2010.

Registrar of Geographical Indications

**G.I. APPLICATION NUMBER – 345**

Application Date: 28-11-2011

Application is made by Irish Whiskey Association, 84/86 Lower Baggot Street, Dublin 2, Ireland for Registration in Part A of the Register of Irish Whiskey under Application No. 345 in respect of 'Whisky'/'Whiskey' falling in Class – 33 is hereby advertised as accepted under Sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- A) Name of the Applicant** : Irish Whiskey Association
- B) Address** : Irish Whiskey Association,  
84/86 Lower Baggot Street,  
Dublin 2, Ireland
- Address of Service in India:  
"K & S PARTNERS  
515-B, Platinum Tower,  
5th Floor Sohna Road, Sector 47,  
Gurgaon – 122 002  
National Capital Region, India"
- C) Name of the Geographical Indication:** IRISH WHISKEY
- D) Types of Goods** : Class 33 – 'Whisky'/'Whiskey'
- E) Specification:**

"Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky", having been distilled since the 6th century, is one of the oldest spirit drinks in Europe. The spirit ranges in colour from pale gold to dark amber. The product is distilled from a mash of malted cereals, with or without whole grains of other cereals.

The general classification "Irish Whiskey/Uisce Beatha Eireannach / Irish Whisky" also contains three varieties, "Pot Still Irish Whiskey", "Malt Irish Whiskey" and "Grain Irish Whiskey". These varieties can also be called "Irish Pot Still Whiskey", "Irish Malt Whiskey" and "Irish Grain Whiskey". The above varieties can also be combined to form a "Blended Irish Whiskey/Irish Blended Whiskey"

"Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky" is a spirit distilled on the Island of Ireland, including Northern Ireland, from a mash of malted cereals with or without whole grains of other cereals and which has been:

- a) saccharified by the diastase of malt contained therein, with or without other natural enzymes;
- b) fermented by the action of yeast;
- c) distilled at an alcoholic strength of less than 94.8% by volume in such a way that the distillate has an aroma and taste derived from the materials used;
- d) subject to the maturation of the final distillate for at least three years in wooden casks, such as oak, not exceeding 700 litres capacity.

The distillate, to which only water and plain caramel colouring may be added, retains its colour, aroma and taste derived from the production process referred to in points (a) to (d).

“Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky” has great complexity of aroma, taste and silky smoothness. “Irish Whiskey/Uisce Beatha Eireannach/Irish Whisky” tends to be smooth, soft and mellow, with a range of flavours which could include fruity, honey, floral and woody flavours. They are famed for having a light and silky mouth feel.

“Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky” has a minimum alcoholic strength by volume of 40%.

## **F) Description:**

The name “Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky” applies to spirits distilled and matured in Ireland including Northern Ireland and which complies with Regulation (EC) No 110/2008 of the European Parliament and of the Council and of the Irish Whiskey Act 1980 and its amendments.

The general classification “Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky” also contains the following three varieties, each with their own specific technical specifications, namely “Pot Still Irish Whiskey/Irish Pot Still Whiskey”, “Malt Irish Whiskey/ Irish Malt Whiskey” and “Grain Irish Whiskey/Irish Grain Whiskey”. 1 Where the variety name is used to describe an “Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky” then the production method for this whiskey must strictly adhere to the technical specification defined for that whiskey.

- **Pot Still Irish Whiskey/Irish Pot Still Whiskey**

“Pot Still Irish Whiskey/Irish Pot Still Whiskey” is made from natural raw materials, currently nonpeated malted barley and includes unmalted barley and other unmalted cereals, water and yeast. Other natural enzymes may also be used at the brewing and fermentation stages. The unmalted barley is an essential ingredient of “Pot Still Irish Whiskey/Irish Pot Still Whiskey” as it gives both a distinctive spicy flavour to the whiskey and influences the texture by giving the whiskey a distinct creamy mouth feel.

“Pot Still Irish Whiskey/Irish Pot Still Whiskey” is defined as a spirit distilled from a mash of a combination of malted barley, unmalted barley and other unmalted cereals. The mash must contain a minimum of 30% malted barley and a minimum of 30% unmalted barley and be:

- a) saccharified by the diastase of malt contained therein, with or without other natural enzymes;
- b) fermented by the action of yeast;
- c) distilled in pot stills in such manner that the distillate has an aroma and taste derived from the materials used.

### *The Production Process*

Brewing involves preparation of a mash from a proportional mix of malted and unmalted barley with up to 5% of other cereals such as oats and rye added if required. Each distillery has its own recipe within the parameters outlined above. The method for the separation of wort, which occurs during the brewing process, plays a significant role in the type of resulting flavour which develops during fermentation and subsequent distillation.

“Pot Still Irish Whiskey/Irish Pot Still Whiskey” is batch distilled usually in large pot stills. The large stills contribute to a unique range of reflux ratios that lead to the formation of a distinct flavour and aroma profile in the spirit. Distillation in Pot Stills enables the modification of flavour depending



upon the distillation time, fractions collected as heads and tails, volumes of fractions recycled and the range of distillate cutting strengths. All of these variables influence the character of the heart of the distillate. Individual distilleries adhere to specific practices to maintain uniformity of flavour characteristics for varying types of “Pot Still Irish Whiskey/Irish Pot Still Whiskey” styles.

One of these practices is the approach taken to address residual alcohol remaining on completion of the standard distillation sequence. Still residues may be collected and redistilled in column stills with the resulting feints subsequently distilled along with recycled pot still feints in a pot still. The final spirit is assessed by a trained quality control panel before release for subsequent maturation. This guarantees a uniform quality check on the consistency of the distillate. The traditional practice is to triple distil “Pot Still Irish Whiskey/Irish Pot Still Whiskey” although this practice is not exclusive and double distillation may also be employed. Triple distillation results in a higher strength final spirit and contributes to a particular ratio of ‘total higher alcohols to ester’ concentration. This is manifested by a spirit which is light in aroma yet particularly sweet in taste.

The maturing whiskey is stored for a minimum of three years in large, dark, and aromatic warehouses on the island of Ireland. The whiskey is contained in wooden casks, such as oak which may have been previously used to store other alcoholic beverages, for example Madeira, Sherry, Port or Bourbon. During the maturation phase interactions take place between the spirit and the cask which influences the flavour of the final product.

- **“Malt Irish Whiskey/ Irish Malt Whiskey”**

“Malt Irish Whiskey/ Irish Malt Whiskey” is made from natural raw materials, 100% malted barley, water and yeast. Other natural enzymes may also be used at the brewing and fermentation stage. Malted barley is produced to individual specification by dedicated malting companies, which may be un-peated or peated in character. By using 100% malted barley, “Malt Irish Whiskey/ Irish Malt Whiskey” has distinctive smooth, velvet, full and oily texture with a malty and sweet taste. “Malt Irish Whiskey/ Irish Malt Whiskey” is defined as a spirit made from a mash of 100% malted barley and: a) saccharified by the diastase of malt contained therein, with or without other natural enzymes; b) fermented by the action of yeast; c) distilled in pot stills in such manner that the distillate has an aroma and taste derived from the materials used.

### *The Production Process*

Brewing involves preparation of a mash from 100% malted barley. The type of mash tun or mash filter used and the method employed for wort collection all play a significant role in the flavour development during fermentation and subsequent distillation. “Malt Irish Whiskey/ Irish Malt Whiskey” is batch distilled usually in smaller pot stills which enables the modification of flavour depending upon the distillation time, fractions collected as heads or tails, volumes of fractions recycled and the range of cutting strengths. These contribute to an intensity of flavoured spirit of great complexity and diversity. “Malt Irish Whiskey/ Irish Malt Whiskey” may be double or triple distilled, the choice to double or triple distil depends upon the tradition of individual distilleries. The maturing “Malt Irish Whiskey/ Irish Malt Whiskey” is stored for a minimum of three years in large, dark, and aromatic warehouses on the island of Ireland. The whiskey is contained in wooden casks, such as oak, which may have been previously used to store other alcoholic beverages, for example Madeira, Sherry, Port or Bourbon. During the maturation phase interactions take place between the spirit and the cask which influences the flavour of the final product.

- **Grain Irish Whiskey/Irish Grain Whiskey**

“Grain Irish Whiskey/Irish Grain Whiskey” is produced from malted barley (not exceeding 30%) and includes whole unmalted cereals usually maize, wheat or barley. Other natural enzymes may be used at the brewing and the fermentation stage. a) saccharified by the diastase of malt contained therein, with or without other natural enzymes; b) fermented by the action of yeast; c)

distilled in column stills in such manner that the distillate has an aroma and taste derived from the materials used and the column distillation method.

### *The Production Process*

In this process, the grain is first milled into flour. Water is mixed into the flour to make a mash which is then cooked to gelatinise the cereal starch. The mash is then cooled and the malted barley is added to allow conversion of the starch to fermentable sugars by releasing the enzyme diastase. The converted mash, which usually does not undergo any solid-liquid separation, is then cooled and pumped into fermentation tanks. The fermented mash, called either beer or wash, is continuously distilled through column stills.

While most “Grain Irish Whiskey/Irish Grain Whiskey” is currently triple distilled, the choice to double or triple distil depends upon the practice of individual distilleries.

The spirit, typically around 94% alcohol, is reduced with local water to typically 63-70% alcohol, filled in wooden casks, and matured in warehouses on the island of Ireland for a period of at least three years.

Operational techniques of the columns vary. The spirit draw off point and the volumes of side streams removed are used to produce a wide range of spirit from very light and delicate to more heavily flavoured. The skills of the distiller are most important.

### **Blended Irish Whiskey/Irish Blended Whiskey**

“Blended Irish Whiskey/Irish Blended Whiskey” means a blend of two or more different whiskey types from the “Pot Still Irish Whiskey/Irish Pot Still Whiskey”, “Malt Irish Whiskey/ Irish Malt Whiskey” and “Grain Irish Whiskey/Irish Grain Whiskey” varieties. The whiskey used must be produced in Ireland in accordance with the methods outlined above. The use of any “Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky” in combination with any of the above varieties shall also be entitled to the description “Blended Irish Whiskey/Irish Blended Whiskey”.

Historically, blending whiskey is thought to have been undertaken to smooth out irregularities in supply from the numerous distilleries on the island and provide the customer with a consistent product. Later, as lighter “Grain Irish Whiskey/Irish Grain Whiskey” became available the blender was able to produce a range of “Blended Irish Whiskey/Irish Blended Whiskey” which appealed to a wider audience and to which he could attach a brand name.

Today with only three styles of whiskey and a handful of distilleries producing them, the art of blending is more important than ever not only to support the wide range of existing brands but to create new ones as tastes change.

The blender uses his or her experience of flavours to choose from a range of parameters including whiskey type, distillery of origin, cask finish and age to produce each of the finished products. It takes years to acquire the skill and knowledge to become a master blender and the apprentice must have both the basic sensory aptitude and descriptive language to even begin their training.

The blender will use one or two lighter whiskeys (usually “Grain Irish Whiskey/Irish Grain Whiskey”) and overlays one or more “Malt Irish Whiskey/ Irish Malt Whiskey” or “Pot Still Irish Whiskey/Irish Pot Still Whiskey” to achieve their desired flavour and consistency. The skill is to achieve a new taste that retains or enhances the component flavours but the whole is inseparable from the parts.

Starting with a profile supplied by a customer or by market research the blender will produce a number of test blends before conducting consumer tests. On feedback, he or she will adjust the components or even introduce a new one until a favourable result is obtained.

It is no surprise that master blenders are in short supply and gain the same respect in the industry as master distillers. They are responsible for ensuring the quality of existing brands and for innovating to create new ones.

G) Geographical area of Production and Map as shown in page no: 19

Production of “Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky” must take place in the geographical area of the island of Ireland.

The aforesaid production area lies within the geographical co-ordinates as provided below:

	Latitude	Longitude
West		7.737649 ° W
North	53.305494 ° N	

H) Proof of Origin (Historical records):

1. Distilling in Ireland probably began in the 6th century when religious monks brought the technique they used to create perfumes and “Eau de Vie” or “Water of Life” to Ireland. The Gaelic translation of “Water of Life”, “Uisce Beatha”, evolved into the English word ‘Whiskey’ as early as the 16th century when The Red Book of Ossary recorded Uisce Beatha being produced for consumption. Popular amongst the elite, Queen Elizabeth I was known to be fond of the beverage and it is said that Peter the Great Czar of Russia stated, “of all the wines, the Irish spirit is the best”. In the 19th Century, production of Irish Whiskey evolved and the availability of steam power led to bigger pot stills and more distilleries with numbers growing from 40 in 1823 to 86 in 1840.
2. In 1830, Aeneas Coffey, a former Inspector General of Excise in Ireland, developed and patented a more efficient method of distilling. Coffey’s “Patent Continuous Distilling Apparatus” revolutionised the industry introducing continuous production which became widely adopted by the Scottish whisky industry in the late 19th Century. However, in Ireland traditional Pot still distillation continued to be used usually in larger stills, as the industry was reluctant to enter the blended whiskey market. By the early 20th century, the “Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky” industry began to decline as a result of increased excise and the closure of the US market due to prohibition, compounded by the industry’s eschewing of new technology. In addition, the conflicts of World War I and the Irish Easter Rising and civil war exacerbated the decline and the number of distilleries dropped dramatically.
3. Beginning in the 1980s, the Irish Whiskey sector has been undergoing a global resurgence with increasing exports and ongoing investment taking place in the expansion and development of distilleries. The unique nature of “Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky” was recognised internationally in, for example, the EU/US 1994 Distilled Spirits and Spirit Drinks Agreement:

*“The USA agrees to restrict, within its regulatory framework (27 CFR 5.22 or an equivalent successor regulation), the use of the product designations... “Irish Whiskey”/“Irish Whisky”...to distilled spirits/spirit drink products of the Member States of the EC [Ireland and UK], produced in compliance with Council Regulation (EEC) No*

*1576/89 and with the laws of the Member States [Ireland and UK] in which those products originate.”*

## I) Method of Production:

**Stages in the Production Process:** There are four stages in the production process for “Irish Whiskey/Uisce Beatha Eireannach/Irish Whisky”: Brewing, Fermentation, Distillation and Maturation.

- (i) The **Brewing Stage** involves the preparation of a mash from cereal grains;
- (ii) The **Fermentation Stage** enables the fermentation of the brewing liquor by the action of yeast;
- (iii) The spirit is obtained by a process of **Distillation**; and
- (iv) The product is then matured in wooden casks, such as oak for a period of not less than three years.

### Stage 1. Brewing

During the brewing process whole cereals are firstly milled and mixed with water /recycled brewing liquor. Other natural enzymes may be used at the brewing and fermentation stage. The resulting mash is then converted and the brew liquor (wort) is prepared for fermentation. Traditionally, “Pot Still Irish Whiskey/Irish Pot Still Whiskey” as well as “Malt Irish Whiskey/Irish Malt Whiskey” are brewed in a batch system. Batches are processed in a conversion vessel and or a mash tun; following this a brew liquor is collected from the mash tun or mash filter.

“Grain Irish Whiskey/Irish Grain Whiskey” is normally brewed from wheat or maize and malted barley. These whole cereals are milled into a flour and heated to a high temperature prior to conversion. The brewing system uses continuous and/or batch cooking/conversion and produces an ongoing stream of fermentable liquid.

### Stage 2. Fermentation

The resulting liquid from the brewing processes is cooled and pumped to fermenters where yeast is added and the sugars in the wort are converted to alcohols and other congeners. This fermented liquid is traditionally termed “wash”.

### Stage 3. Distillation

Distillation enables the separation and refinement of spirits from the incoming wash. There are two separate technical processes related to the type of spirit distilled - the more traditional approach obtains a distillate by the use of Pot Stills, while a lighter style spirit is obtained through distillation in Column Stills. No alteration to the design and /or use of stills is permitted that would alter the flavour profile of the spirit to a profile that is not typical of Irish Whiskey.

#### Distillation using Pot Stills

Distillation in Pot Stills results in more fully flavoured spirits in comparison to spirits distilled through the alternative Column Stills. The fermented liquid (the ‘Wash’) is added in discreet batches into the first copper pot still. As the temperature in the still is raised, alcohols and congeners are removed. These vapours are condensed in a condenser and collected into a receiving vessel. This resulting first stage distillate is termed ‘Low Wines’. The application of particular cutting strengths, as identified by the Distillers, determines the character of the Low Wines in terms of flavour intensity.

The traditional practice in individual distilleries determines the choice to opt for either a three-stage or a two-stage process:

- (i) Where a two-stage process is adopted, the first stage distillates ('Low Wines') and some recycled second distillates are assembled and pumped to a second stage pot still. Once heat is applied to the pot still, an initial distillate is obtained. The first runnings, called Foreshots or Heads, are collected separately. The middle cut or heart of the distillate is selected as the spirit to go for maturation. The middle cut determines the character of the spirit in terms of taste, smoothness and flavour. After obtaining this 'middle cut', the distillation continues and the resulting alcohol, called feints, is collected and recycled in subsequent distillation sequences.
- (ii) Where triple distillation is employed, the first distillate (low wines) is distilled into a second stage spirit called Feints. This second distillate is then distilled for a third time in a Spirit Still. Triple distilled spirit obtains its character from the choices and methods used to select the centre cut at the third stage rather than at the second stage.

The shape of the stills is particular to individual distilleries and is a factor in determining aroma and flavour of spirit. "Pot Still Irish Whiskey/Irish Pot Still Whiskey" is usually distilled in large pot stills. The large stills contribute to a unique range of reflux ratios that lead to the formation of a distinct flavour and aroma profile in the spirit. "Malt Irish Whiskey/ Irish Malt Whiskey" is usually distilled in smaller pot stills. These contribute to an intensity of flavoured spirit of great complexity and diversity.

#### Distillation using Column Stills

There are various designs of column stills. A two-stage column distillation system typically consists of a beer column and rectifying column, whereas a typical three column distillation involves the use of a beer column, an extractive distillation column and a rectifying column. This enables the removal of more fractions and the resulting spirit can be quite fragrant and more lightly flavoured.

"Grain Irish Whiskey/Irish Grain Whiskey" can only be distilled through column stills. This method of distillation involves:

- i. Passing a continuous flow of wash down through a series of perforated plates within the distilling column;
- ii. Steam is applied at the base of the column resulting in vapour moving up through apertures on each plate, removing alcohols and other congeners from the wash. The alcohol laden vapour is cooled in a condenser at the top of the column;
- iii. This first stage vapour is distilled a second time through a secondary column. The flavour intensity of this spirit is influenced by removal of overheads from the condenser section of this column. Side stream fractions are also removed;
- iv. Grain spirit is much less intense in flavour when compared to Pot Still distillates; and
- v. Final spirit is removed from the second or third column at a strength of c. 94.5 % vol.

The operational techniques of columns vary. The spirit draw-off point on the final column, and the volume of side streams removed enable production of a wide range of spirit from very light and delicate to more heavily flavoured spirits. The skills of the distiller are most important. The final spirit is assessed by a trained quality control panel before release for subsequent maturation. This guarantees a uniform quality check on the consistency of the distillate.

#### Stage 4. Maturation

"Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky" must be matured in wooden casks, such as oak, only on the island of Ireland, such maturation being for a minimum of three years. New casks as well as casks which may have been previously used to store other alcoholic beverages,

for example, Madeira, Sherry, Port or Bourbon, are used. The moderate Irish climate influences the rate of maturation and enables the development of particular flavour attributes. This even maturation creates a smooth tasting and mellow product.

The use of seasoned casks means that the spirit is not overpowered by excessive wood extracts and tannins but delivers a complex but balanced character to the spirit and enables the development of particular flavour attributes. Colour development, which varies in colour from pale gold to dark amber, depends upon the maturation casks chosen.

“Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky” shall not be exported from Ireland in wooden casks, such as oak or other wooden containers, which may result in further maturation of “Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky” outside of Ireland or Northern Ireland.

### **Bottling**

The four production stages for “Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky” take place on the island of Ireland. Bottling may take place outside Ireland. Where “Irish Whiskey/Uisce Beatha Eireannach/Irish Whisky” is bottled offshore, it is shipped in inert bulk containers. The subsequent water used in the final product is demineralised to preserve the organoleptic characteristics of the “Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky”. Any bottling taking place outside of the island will be subject to company controls and official verification, which will ensure the products’ safety and integrity.

### **Chill filtration**

All Irish whiskey is filtered prior to bottling to remove any particles of wood which have accumulated in the spirit during the maturation process. It is also common, but not always the case, that Irish whiskey will be chilled filtered prior to bottling. The purpose of chill filtration is to remove what is referred to as ‘haze floc’. When subjected to low temperatures, certain of the long chain esters in Irish whiskey may come out of solution and form a haze or sediment in the bottle. Because most consumers expect Irish whiskeys to be clear and ‘bright’, many are filtered at a particular temperature to remove haze floc, and to ensure that the final product remains clear even when subjected to changes of temperature. The filtration used must be only for the purpose of, and go no further than, preventing haze floc. It must not be used in order to remove colour, flavour or aroma, which is prohibited by the definition of Irish whiskey.

### **Caramel colouring E150a**

If so desired and prior to bottling, the blender may use the only additive which is permitted for Irish whiskey, namely plain caramel colouring (E150a). Irish whiskey acquires its colour through its maturation in wooden casks, such as oak. However, each cask of Irish whiskey will have a different colour. As part of the blending process, the blender will seek to produce a final blend which is as close in colour to the previous batches of the brand which has been produced over the years. However, to produce exactly the same required colour, it may be necessary to use very small quantities of plain caramel colouring to adjust the colour. The use of plain caramel colouring to adjust colour has been traditional since the 19th Century. Plain caramel (E150a) is a colouring and is not for flavouring or a sweetening.

### **Quality control**

#### Labelling regulations:

“Irish Whiskey/Uisce Beatha Eireannach/Irish Whisky” cannot be labelled, packaged, sold, advertised or promoted in a way that includes a reference to the year of distillation of the whiskey. An exception to this rule is allowed if the presentation of the whiskey also includes a reference to:

- a) the year of bottling of the whiskey;

- b) the period of maturation of the whiskey; or
- c) the age of the whiskey.

If such a reference is made, it must appear in the same field of vision as the reference to the year of distillation.

“Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky” cannot be labelled, packaged, sold, advertised or promoted in a way that includes any reference to a period of maturation or age of the whiskey unless it is to the period of maturation or age of the youngest whiskey in the drink expressed in years and consisting of one number (which may be expressed either as a numeral or as a word), and provided that the whiskey was aged under appropriate control and verification.

The term ‘Single’ can only be applied to the varieties of “Pot Still Irish Whiskey/Irish Pot Still Whiskey”, “Malt Irish Whiskey/ Irish Malt Whiskey” and “Grain Irish Whiskey/Irish Grain Whiskey”, provided that all of the whiskey in the product is distilled totally on the site of a single distillery and comes from one of these three varieties.

All Irish whiskeys must bear the sales denomination "Irish Whiskey" or "Uisce Beatha Eireannach" or "Irish Whisky", unless they qualify as "Pot Still Irish Whiskey/Irish Pot Still Whiskey" or "Malt Irish Whiskey/Irish Malt Whiskey" or "Grain Irish Whiskey/Irish Grain Whiskey" or "Blended Irish Whiskey", in which event they must bear the relevant sales denomination. These varieties may use either the spelling ‘Whiskey’ or ‘Whisky’

The compulsory sales denomination (the relevant category description) must:

- (i) appear on the front of the bottle and on packaging or materials used for display purposes during the marketing of the Irish whiskey;
- (ii) be prominent, printed in a conspicuous place in such a way as to be easily visible and legible to the naked eye and indelible so that it is clear that it is the sales description of the whiskey;  
be printed in a way that gives equal prominence to each word making up the name of the category; and
- (iii) be as prominent as any other description of the whiskey on the container or packaging.

The compulsory sales denomination must not be:

- (i) overlaid or interrupted by other written or pictorial matter; and
- (ii) used in conjunction with any other words.

Spirit drinks must not be labelled, packaged, sold, advertised or promoted in such a way to suggest they are Irish whiskey or any of the sub-varieties unless they meet the relevant requirements set out in the technical file.

In English, the geographical indication allows for two spellings, “IRISH WHISKEY” and “IRISH WHISKY”; Irish Whiskey with an “e” is the customary term. The customary term for the plural of Irish whiskey is ‘Irish whiskeys’.

#### J) Uniqueness:

“Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky” is a distinctive whiskey which uses numerous different grain formulae, based on a distillate of a mash made from malted barley and unmalted cereals, it utilises differing production processes and is produced in a temperate climate. Each step of the distilling process plays a vital role in establishing the Irish character of the whiskey:

### *Cereals:*

Barley imparts a distinctive character to “Irish Whiskey/Uisce Beatha Eireannach/Irish Whisky” while further significant factors are the process of mashing/fermentation, the style of distillation and maturation and the skill employed to optimise traditional techniques.

### *Stills:*

The size of still used in the production process helps impact a distinctive flavour and aroma profile to the “Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky”. Different companies use various size stills to create their own unique set of whiskeys.

### *Maturation:*

The moderate Irish climate influences the rate of maturation and enables the development of particular flavour attributes. This even maturation creates a smooth tasting and mellow product, Which varies in colour from pale gold to dark amber. This colour development depends upon the type of maturation casks chosen.

### ❖ **Natural Factors**

Natural factors have a significant effect on the quality and characteristics of “Irish Whiskey/Uisce Beatha Eireannach/Irish Whisky”. This applies whether the distillate is “Pot Still Irish Whiskey/Irish Pot Still Whiskey”, “Grain Irish Whiskey/Irish Grain Whiskey” or “Malt Irish Whiskey/ Irish Malt Whiskey”.

#### • *Water:*

The naturally occurring mineral composition (hard or soft water) of the local water supply to the distillery will impart a particular flavour to the grain during the mashing process. Water quality and quantity play an important role in the character of “Irish Whiskey/Uisce Beatha Eireannach/Irish Whisky”.

#### • *Climate:*

Ireland is affected by the mild and damp Gulf Stream. Climate plays an important part in the maturation process. The mild and warm weather enables the spirit to evenly extract wood derived compounds and colour from the cask. The Gulf Stream currents helps keep Irish winters milder and Irish summers cooler which mean “Irish Whiskey/Uisce Beatha Eireannach/Irish Whisky” avoid temperature extremes during maturation.

### ❖ *Human Factors:*

Individual experience and expertise is essential in the production of “Irish Whiskey/Uisce Beatha Eireannach/Irish Whisky”. The following key personnel in every distillery help to impart the key individual characteristics of “Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky”:

#### • *Maltster:*

Like all stages of the distilling process, malting barley requires the skill of an expert. In this case the Maltster is the person who insures that the barley is properly malted. The length of time it takes to moisten the barley so as to begin germination and the knowledge needed to know when to stop the process is a skill acquired over time. The majority of “Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky” is produced using unpeated malted barley. However some peated malted barley is used in the industry.

#### • *Distiller*

The distillers manage the whole whiskey production process. This is where science and art complement each other. The traditional touch of the master distiller is needed to produce the perfect “Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky”. The entire distilling process must be directed with instinctive skill and judgment. A major turning point in the history of “Irish



Whiskey/Uisce Beatha Eireannach/Irish Whisky” came in 1830 when Aeneas Coffey, a former Inspector General of Excise in Ireland, developed and patented a more efficient method of distilling. “Coffey’s Patent Continuous Distilling Apparatus” (effectively a column still) revolutionised the whiskey industry and is a process used throughout the world to make whisk(e)y to this day.

- **Stillman:**

The role of the Stillman is to decide the appropriate point to switch between spirit cuts as the distillation sequence proceeds. This demands great skill. Different parts of the sequence impact different flavourings to the whiskey. If the cut is made too late, too high a proportion of the tails will result in an unbalanced whiskey with unpleasant aromas. Conversely, if the cut is made too early, the spirit will be deprived from some of its components indispensable to achieve a whiskey with satisfying character. The stillman can produce a heavy whiskey by capturing a greater portion from the latter part of the distillate. Lighter spirit comes from the more central portion of the run. The unique essence of “Irish Whiskey/Uisce Beatha Eireannach/Irish Whisky” depends on these cuts. The stillman has to be satisfied by sight and test before switching the runs. This skill and tradition is passed through the generations to maintain the unique properties and flavours of “Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky”.

- **Blender:**

Blending is a skill that requires the person to know how whiskey smells, tastes and how the flavours all work together. Whiskeys vary from cask to cask therefore it is important for consistency that the blender has sufficient knowledge to achieve the perfect “Blended Irish Whiskey/Irish Blended Whiskey”.

**K) Inspection Body:**

Controls on “Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky” are based on meeting legislative requirements, implementing quality control systems and ongoing systems supervision of the control of the geographical indication “Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky” by the competent authorities.

Verification of compliance with the provision of the technical specifications in the Republic of Ireland and Northern Ireland is carried out respectively by the Revenue Commissioners and Her Majesty’s Revenue and Customs (HMRC). Revenue and HMRC obtains assurance that a product meets the standards and specifications by checking the systems and procedures used at the relevant production facility for each production stage. This is an important measure to protect the authenticity and global reputation of Irish Whiskey..

“Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky” is a geographical indication from the island of Ireland. The two Departments responsible for geographical indications in the two jurisdictions are:

- (i) Department of Agriculture, Food and the Marine, Agriculture House, Kildare Street, Dublin 2, IRELAND; and
- (ii) Department for the Environment, Food and Rural Affairs, Area 7E Millbank, c/o Nobel House, 17 Smith Square, London, SW1P 3JR, UNITED KINGDOM.

**L) Others:**

“Irish Whiskey/Uisce Beatha Eireannach/Irish Whisky” cannot be labelled, packaged, sold, advertised or promoted in a way that includes a reference to the year of distillation of the whiskey.

An exception to this rule is allowed if the presentation of the whiskey also includes a reference to:

- a) the year of bottling of the whiskey;
- b) the period of maturation of the whiskey; or
- c) the age of the whiskey.

If such a reference is made, it must appear in the same field of vision as the reference to the year of distillation.

“Irish Whiskey/Uisce Beatha Eireannach /Irish Whisky” cannot be labelled, packaged, sold, advertised or promoted in a way that includes any reference to a period of maturation or age of the whiskey unless it is to the period of maturation or age of the youngest whiskey in the drink expressed in years and consisting of one number (which may be expressed either as a numeral or as a word), and provided that the whiskey was aged under appropriate control and verification.

The term ‘Single’ can only be applied to the varieties of “Pot Still Irish Whiskey/Irish Pot Still Whiskey”, “Malt Irish Whiskey/ Irish Malt Whiskey” and “Grain Irish Whiskey/Irish Grain Whiskey”, provided all of the whiskey in the product is distilled totally on the site of a single distillery and comes from one of these three varieties.

All Irish whiskeys must bear the sales denomination "Irish Whiskey" or "Uisce Beatha Eireannach " or "Irish Whisky", unless they qualify as "Pot Still Irish Whiskey/Irish Pot Still Whiskey" or "Malt Irish Whisky/Irish Malt Whiskey "or 'Grain Irish Whiskey/Irish Grain Whiskey" or "Blended Irish Whiskey/", in which event they must bear the relevant sales denomination.

The compulsory sales denomination (the relevant category description) must:

- appear on the front of the bottle and on packaging or materials used for display purposes during the marketing of the Irish whiskey;
- be prominent, printed in a conspicuous place in such a way as to be easily visible and legible to the naked eye and indelible so that it is clear that it is the sales description of the whiskey;
- be printed in a way that gives equal prominence to each word making up the name of the category;
- be as prominent as any other description of the whiskey on the container or packaging.

The compulsory sales denomination must not be:

- overlaid or interrupted by other written or pictorial matter
- used in conjunction with any other words.

Spirit drinks must not be labelled, packaged, sold, advertised or promoted in such a way to suggest they are Irish whiskey or any of the sub -varieties unless they meet the relevant requirements set out in the technical file.

In English, the Geographical Indicator allows for two spellings, “IRISH WHISKEY” and “IRISH WHISKY”; Irish Whiskey with an “e” is the customary term. The customary term for the plural of Irish whiskey is ‘Irish whiskeys’.





**G.I. APPLICATION NUMBER – 618**

Application Date: 06-08-2018

Application is made by The Khola / Canacona Chilli Cultivator's Group Association (TKCCGA), H. No. 356(2) Soliem, Khola (Cola) Canacona Goa - 403 702, India for Registration in Part A of the Register of Khola Chilli under Application No. 618 in respect of Chilli falling in Class – 30 is hereby advertised as accepted under Sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

**A) Name of the Applicant** : The Khola / Canacona Chilli Cultivator's Group Association (TKCCGA);

**B) Address** : The Khola/Canacona Chilli Cultivator's Group Association (TKCCGA),  
H. No. 356(2) Soliem, Khola (Cola)  
Canacona Goa - 403 702, India,

**Facilitated By:**  
Department of Science & Technology (DST),  
Government of Goa, 1st Floor,  
Pandit Deendayal Upadhyay Bhavan,  
Behind Pundalik Devasthan,  
Near Sanjay School, Porvorim,  
Bardez-Goa - 403 521, India

**C) Name of the Geographical Indication:**

**KHOLA CHILLI**



**D) Types of Goods** : Class 30 – Chilli

**E) Specification:**

- Grown only in Khola village of Canacona block of Goa.
- Grown on the Hill slopes under rainfed condition only.
- Local Soil and climatic conditions have the key factors to decide the quality of the chillies.
- Known for its Brilliant red colour and medium pungent in taste.
- Outer cover is thick and does have longer shelf life.
- Length is highest among all Goan variety ( average 5.6 to 7.4 cm)
- Gives attractive red colour to various food upon using.

Khola Chilli is famous variety of Chilli grown on the hill slopes in Canacona Taluka located in South District of Goa. And named after Khola village being grown exclusively in Khola village. Chilli is known for its taste and colour. The Khola chillies are attractive red (brilliant red) in colour with long in length. It is medium pungent in taste. The outer covering is thick hence less chances of

breakage and has longer shelf life. Its length is approximately 5.6 to 7.4 cms and diameter 1.2 to 1.4 in cms which states Khola chillies are longer in size. The Chilli powder gives very attractive red colour when added in various food preparations and recipes.

#### Nutrient Content of Khola Chilli)

Nutrient	Value(mg/100g)
Nitrogen	1.94 %
Phosphorus	2325.86mg/kg
Potassium	14080.00 mg/kg
Magnesium	705.28 mg/kg
Calcium	1603.20 mg/kg
Zinc	13.61 mg/kg
Copper	5.57 mg/kg
Iron	217.95 mg/kg
Manganese	20.91 mg/kg
Sodium	450.00 mg/kg

#### Chemical Composition of Khola-Chilli

Particulars	Content (g/100g)
Protein	12.10 g/100 g
Fat	15.52 g/100 g
Carbohydrate	60.04 g/100 g
Energy(K cal)	428.24 Kcal /100 g

#### Bio-Chemical Characters of Khola Chilli

PARAMETERS	UNIT OF MEASUREMENT	TEST RESULTS
Colour Value	ASTA method	34.3
Capsaicin	HPLC method	0.11%
Pungency	SHU	17,100

#### F) Description:

Botanical name	:	Capsicum annum L
Local Name	:	Mirsang, Mirchi
Kingdom	:	Plantae
Family	:	Solanaceae
Genus	:	capsicum

#### Botanical Description:-

- Chilli Plant: Khola Chilli Plant is an annual sub-herb; plants are herbaceous or semi-woody annuals or perennials. The Plant has upright habit, grows upto the medium height up to 80 cm in length and has narrow spread. The Plant has angled stem with pubescence.
- Leaves are lanceolate in shape with medium undulation of leaf margin, tapering to a sharp point. Leaves dark green on the upper surface and pale green on the lower surface.
- The flowers are small, white and borne singly in the axils of the leaves. Flowering occurs after a span of around 30-45 days after transplanting.
- The fruits are semi dropping and solitary narrowly triangular in shape. Length of the pod upto longest 8.5 to 10cms. Each plants bears approximately 400-500 flowers per plant with yield of around 250-300 fruits per season

- Fruiting time start after 40-50 days after transplanting and continue till October first week if monsoon is spread properly. Therefore flowers and fruits co-exist from August to October.
- Harvesting starts from August end with peak harvesting period from September end to October first fortnight.

Khola /Canacona Chilli cultivators follow a unique pattern and traditional Organic practice that has been followed from years. These particular Khola chillies are cultivated all along the slopes of the mountains, hilly terrains as well as on rocky plains of the village. The traditional practice of using green manuring is followed today to grow the chilli crop as an organic crop. It is being cultivated during Kharif season under rainfed condition only. From years and entire village community is involved in the cultivation for self consumption or for marketing. These chillies add its unique taste to the curries when used. They are bright red and longer than the other local varieties with a thick smooth skin.

Women farmers of Khola village preparing value added products from khola chillies including Recheado masala, Green chilli pickle, Raw mango pickle, Red chilli sauce, Khola chilli powder and Khola chilli flakes.

Following are the main features of Khola Chilli:

- Khola Chilli is known for its colour and taste.
- Grown in organic condition
- The colour of the Chilli is brilliant red.
- Outer covering is thick hence less chances of breakage and longer shelf life.
- Appearance of Khola Chilli is thick smooth skin.
- Khola Chilli powder can be stored for longer duration as it does not attract insects, pests.
- Length is approximately average 5.6 to 7.4 cms which describes its longer size.
- The diameter of Khola chilli ranges from 1.2 to 1.4 in cms.
- Chilli powder added to food recipes gives attractive red colour for dish/item cooked.
- Chilli powder is used in making papad because of its medium pungency.
- The chilli is red with ASTA colour of about 34.3 ASTA Units.
- The content of Capsaicin in Khola Chilli is about 0.11% with average pungency of 17,100 SHU.

G) Geographical area of Production and Map as shown in page no: 27

Khola, a mountain village in the Canacona Taluka which is located on the western seaboard of India, as the southernmost Taluka of State Goa. The total geographical area of Khola Village is 3444.1 hectares along with an area of Canacona taluka which is 351.1 sq. kms, (34736 hectares) which is 9.48 % of the total area of the State of Goa.

The geographical boundaries of the production area of Khola Chilli lies between latitudes 15°2'55.41" N and 15°7'1.31" N and Longitude 73°55' E and 74°1'0.67"E in the Canacona Taluka which lies between Latitude 14°53'54.43"N and 15°7'1.31"N and Longitude 73°55' E and 74°15'50.56"E.

Eco-System of Khola Village:

Khola, a mountain village in the Canacona Taluka which is located on the western seaboard of India, as the southernmost Taluka of State Goa. The total geographical area of Khola Village is 3444.1 hectares along with an area of Canacona taluka which is 351.1 sq. kms, which is 9.48 % of the total area of the State of Goa.

The main source of livelihood in Khola area is agriculture. The Crops grown are Rice, Chillies, Raagi and Cashews. Cashew is considered as cash crop, nuts are sold and the local wine feni is locally brewed from the cashew apples.

Climate of the village khola is very specific with good amount of annual rainfall, which makes the favorable and unique climatic conditions for Chilli growing. Throughout the year Khola Village climate remains hot and humid due to its proximity to sea.

Khola's main horticulture produce includes various tuber crops, farmers grow Raagi (Nachani) and Tur in these area along with local vegetables such as Red Amaranthus, Raddish, Okra, Cucumbers, Ridge Gourd, Snake Gourds, and Pumpkins etc.

#### H) Proof of Origin (Historical records):

Chillies crop (both hot and sweet pepper) was first introduced by Portuguese to India more particularly to Goa. Chillies are later named based on its place of cultivation, usage, pungency etc., in Goa.

Khola is a small Village in Canacona Taluka in South Goa District of Goa State, India. It is located 25 km towards South from District head quarters Margao. 14 km from Canacona. 57 km from State capital Panaji. Khola Local Language is Konkani. And total Village population is 5,382. The bright red, pungent Khola Chilli produced in the Taluka came to be named after the village since the villagers were first to produce chillies which is used to make the tasty goan papads.

"Khola Chilli" named after its place of cultivation in Goa. Though it is not exactly cleared when Khola chilli cultivation began in Khola area. According to folk tales, chillies were being cultivated in this area about 120-150 years ago, especially in Khola. Since over years Khola Chilli has been famous for Red chilli in all Goan Markets.

Khola / Canacona Chilli Cultivators Group, Canacona, South Goa was awarded with the prestigious Plant Genome Savior Community Award by Govt. of India through PPV&FRA under the provision of section 45 of PPV&FR Act, 2001, for their efforts in conserving the local Khola variety of the spice crop through traditional way. The awards were conferred by Sri. Radha Mohan Singh, Hon'ble Union Minister for Agriculture & Farmers' Welfare, Govt. of India, New Delhi on 21<sup>st</sup> December, 2016 at B.P. Pal Auditorium, Pusa, New Delhi. The Group was honored for their contribution in conservation & preservation of local Khola-Chilli. ICAR Cell facilitated the application process to the PPV & FR Authority, New Delhi on behalf of the Farmers.

#### I) Method of Production:

The Khola /Canacona Chilli cultivators Group in Khola Village in Goa are actively involved in cultivation and conservation of Khola chillies since generations. The traditional method of using green manureing also help soil erosion in heavy rainfall, mulching and finally for organic fertilizer is till followed as a unique method in khola chilli cultivation making it a completely organic produce. The Khola Chillies are unique with respect to its colour (Brilliant Red) and are medium pungent in taste. These chillies gives very attractive red colour when added in various food preparations and recipes. The peoples of khola village are cultivating this local chilli variety in almost every household on the slope of the mountains and open plains. The details of the traditional process / practice of chilli cultivation followed by the community are given below.

##### 1. Field Preparation:-

Land preparations starts during the month of May. Chillies are propagated through seeds which are first sown in nursery beds to raise seedlings. Sizes of seed beds vary greatly

depend on every one requirement. The land is dug well and raised seed beds prepared of 3m length, 1m breadth and 15cm height. About 5kg of cow dung manure is mixed well with the soil in each bed. Around 45 to 60gm seed is sown in shallow furrows. 7 to 8cm apart or broadcast thinly over the entire bed and covered with soil. Then the each bed is covered thick by dry coconut leaves to give shadow to seeds to maintain the required moisture for germination and prevents seeds from being dislodged during watering. And watering is done twice a day till completion of one week.

2. Removal of Cover:-

After completion of one week the coconut leaves are gradually removed as seeds germinate. Watering is done till its attains seedlings stage. Proper care is taken during the starting stage of seedling. Seedlings are ready for transplanting in 5 to 6 weeks when they attain 15 to 20cm height. About 75 to 100 square meters of nursery and 1 to 1.5 kg seeds is required to transplant 1 hectare of Chilli.

3. Sapling ready for planting & Fencing used by local material:

Chilli saplings are ready for planting after 20-25 days from the time of removal of cover. Till the time it is not transplanted in hilly regions, the area is covered by fencing using local material to avoid being destructed and to protect from the animals. Farmers in Khola Village wait till the first rainfall for transplanting of the seedlings

4. Transplanting:-

Transplanting of the chilli saplings from nursery beds starts after the onset of monsoon. Probably by first week of June. Before transplanting the identifies area on the hills of mountains are get cleared by cleaning unwanted bushes and soil is made ready by digging , cleaning and leveling. Then the transplanting is done on hilly regions of Khola village. The Khola variety is traditionally transplanted keeping a distance of 10 to 15 cm between rows as well as between plants in a row. The area under cultivation of plant after transplanting is weeded daily basis till next 15 days. Once after 15 days the plant acquired and established its root in the land the roots are covered with available leaves in forest e.g. (Motoshi, Kumyaleafs in Goan language) to avoid the soil erosion due to heavy rain, act as mulching to stop further weeding and finally as a green manuring to provide fertilizer to the chilli crop.

Fertilizer:

The Khola chilli is traditionally produced under organic way of production and practice till followed. The leaves which spread to cover the roots act as fertilizer to plants. No chemical fertilizer is used for Chilli plantation.

Flowering:

The flowering of Khola chilli commences 25-30 days after transplanting with a peak flower production at 40-45 days after transplanting. On an average, Khola chilli produces about 400-500 flowers per plant. With average fruits up to 260-300 per plants.

Root-system:

The Khola chilli being grown in hilly –terrains area the soil factor and climatic condition of hilly region is the main factor for better maturation of chilli.

5. Harvesting:

The crop is ready for harvest in about three to four months i.e. August to September. The khola chilli production is totally taken on rain water as a rainfed crop. Harvesting of chilli is done when the fruits are well ripened. Harvesting is done during early morning or late evening so that less chances of breakage during plucked. The fruits are plucked by hand in ripe or nearly ripe stages along with the fruit stalks at regular intervals. Usually every alternate day.



6. Collection & Drying in the sunlight of harvested Chillies:

By the end of October full chilli process comes to end. The entire time taken for full chilli production is around six months. Farmers of Khola village are traditionally involved in production and cultivation of Khola chilli from May to October period. The chilli fruits which are collected are then washed and spread out in thin layer and dried in direct sunlight. Upon proper drying the chilli is ready for marketing and or to store for self consumption.

7. Value addition

Women farmers of Khola village preparing value added products from khola chillies including Recheado masala, Green chilli pickle, Raw mango pickle, Red chilli sauce, Khola chilli powder and Khola chilli flakes.

J) Uniqueness:

- The Khola Chilli belongs to Capsicum Annum L with a long fruits average (5 to 8 cms. In length) and diameter ranges from (1 to 1.5 cms), with thick skin.
- It has medium pungency with average pungency of 17,100 SHU.
- The chillies are red with ASTA colour of about 34.3.
- The contents of Capsaicin is about 0.11%
- Due to specific soil conditions of Khola village contents many important nutrients and minerals
- Due to specific climatic condition that is low temp and high humidity in July and August, cloudy atmosphere helps the vegetative growth and hot and humid temperature during October help to get brilliant red colour and maintain its unique chemical composition.
- The peak harvesting season is from September to October.

Geographical Significance: Khola Chilli comes up well in the tropical conditions prevailing particular in Khola village which is having proximity to Sea and has specific soil condition in its hilly areas, with assured rainfall. It is grown during rainy season mainly on hills in the Khola Village. The soil condition and climatic features of GI area are main factors for better production and maturation of Khola Chilli. Well drained, loamy soils of khola village are ideal for Khola Chilli. Since Khola Chillies are grown on slopes of mountains having unique climatic and soil features which are not seen in other chillies grown in Canacona Taluka. Low temperature and high humidity prevailing in the month of July favours vigorous vegetative growth resulting in higher flower production and fruit set. And hot and humid climate particularly during October helps to give a brilliant red colour to the chilli with early maturity, proper drying for increasing self life of the crop. The specific soil Ph, soil nutrients of the Hilly region of Khola village and air and soil temperature influence development and flowering. And help to maintain the unique properties and chemical compositions.

S. No	Geo-climatic features	Data
1.	Soil-type	Lateritic Soil( Sandy loam to silt loam texture soil) Loam is a soil composed mostly of sand, silt, and a smaller amount of clay. By weight, its mineral composition is about 40-40-20% concentration of sand-silt-clay.
2.	Soil -pH	pH of 5.5 to 6.5
3.	Average temperature in region	27.3 °C
4.	Climate	Required cloudy weather during growing stage and humid climate during maturation.
5.	Rainfall	2995 mm annual rainfall
5.	Soil rich in Minerals	Iron, Manganese, Copper

### Yield of Khola Chillies

The khola chillies being grown under rainfed condition the production varies due to proper rainfall but on an average the yield of rainfed crop i.e. Khola Chilli is 0.5 to 1.1 tons of dry chilly per hectare. Green chillies weigh about four times more than their dry weight.

### K) Inspection Body:

The following inspection body has been constituted.

1. The Director, Department of Science, Technology (DST), Govt of Goa.
2. Representative of the Khola/ Canacona Chilli Cultivator Association.
3. The Director, Directorate of Agriculture, Govt of Goa, Krishi Bhavan, Miramar.
4. The Director, Food and Drugs Administration, Govt of Goa, Panaji.
5. The Director, ICAR, Old Goa.

### L) Others:

Chilli is the one of the most valuable and popular crops of Goa. It is grown practically all over the State. Though all Indian dry chillies are available in Goan markets, Goan people preferred only Goan Chillies which becomes an integral part of Goan cooking. There is hardly a vegetable where chilly is not used as spice while cooking it. Chilly is used as an important ingredient in various curries and chutneys, either in green or dry form. Its paste is used as local stimulants to tonsils.

In general chillies are rich in vitamins, Particularly Vitamin A and Vitamin C. They also contain good amounts of carbohydrates and proteins. The Pungency in chillies is due to the chemical "Capsaicin". It is found mainly in the seeds and placenta (inner core to which seeds are attached). The bright red colour at the ripening stage is due the pigment "Capsanthin". In fact, local chilly variety 'Kholla' are being used for edible or food grade red colour extraction which has a very good demand in the health conscious western countries.

Khola chillies contains a good amount of minerals like Potassium (14080.00 mg/kg), Manganese (705.28 mg/kg), Iron (217.95 mg/kg), and Magnesium (705.28 mg/kg). Potassium is an important component of cell and body fluids that helps controlling heart rate and blood pressure. The human body use manganese as a co-factor for the antioxidant enzyme, superoxide dismutase. This good quantity of mineral content of Khola chilli is attribute to the soil content of the khola village which is rich in minerals such as iron, Manganese and copper content with Ph of 5.5 to 6.5

The Khola / Canacona chilli production provides source of income to local village people. Due to huge demand in market for Khola chillies. The farmers of the region have organized themselves into Chilli Cultivator Groups that are actively involved in production & conservation of traditional local variety of Chilli. The groups use cow dung, leaf moulds and earthworms of both local and exotic species to make vermi-composting for their fields. Making of papad with Khola Chilli powder is also a household activity in the village.

A hot commodity in the Goan spice market, Canacona/Khola chillies are famous for their taste as well as colour. The famous restaurants and papad makers preferring the Khola chilli because of colour and taste. Khola /Canacona chilli cultivators follow a unique pattern and traditional practice that has been followed from years.

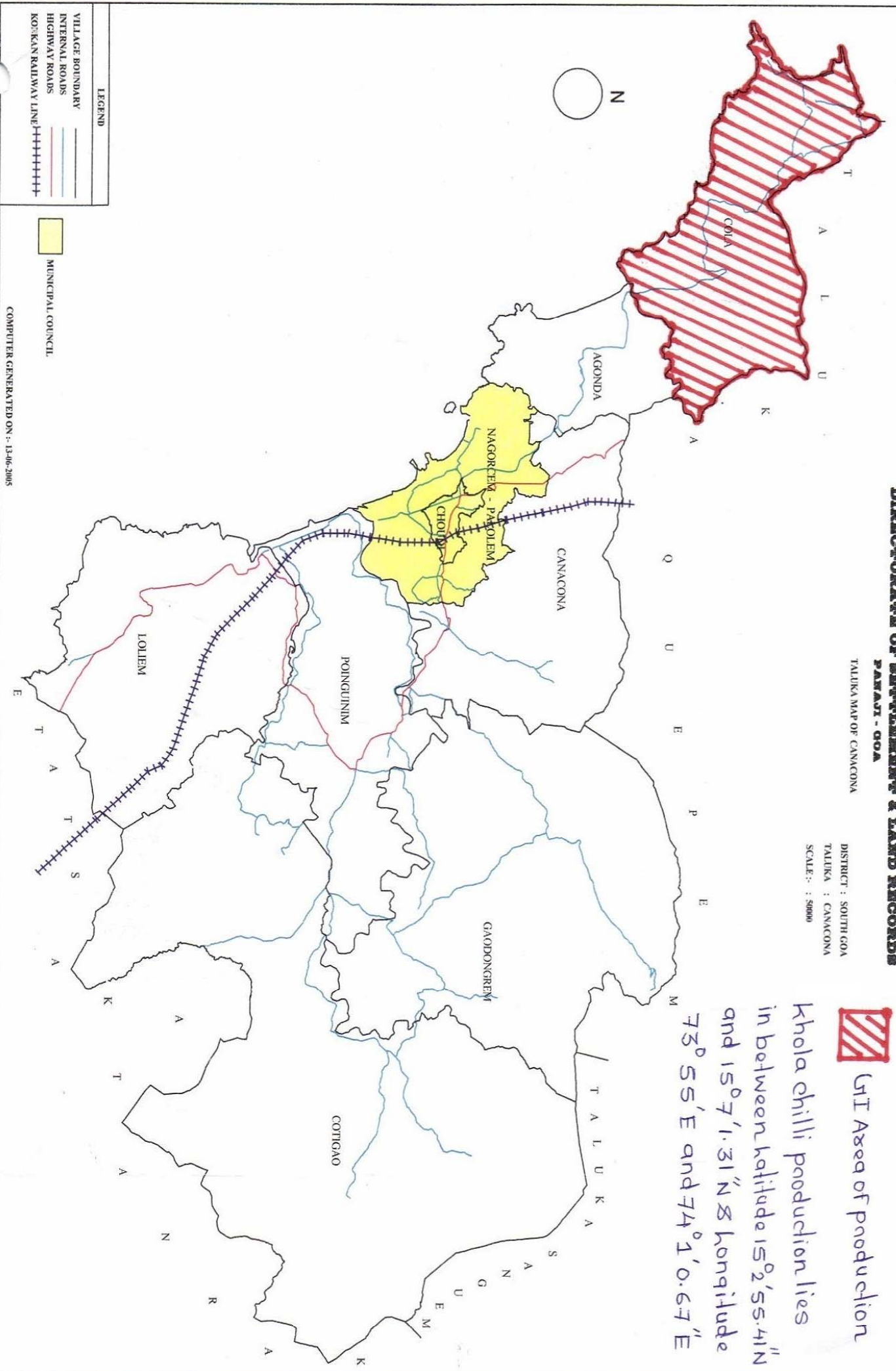
TALUKA MAP OF CANACONA

DISTRICT : SOUTH GOA  
 TALUKA : CANACONA  
 SCALE : 5000



GI Area of production

Khola chilli production lies in between latitude  $15^{\circ}2'55.41''$  N and  $15^{\circ}7'1.31''$  N & longitude  $73^{\circ}55'5''$  E and  $74^{\circ}1'0.67''$  E



Canacona Taluka lies in between latitude  $14^{\circ}53'54.43''$  N and  $15^{\circ}7'1.31''$  N & longitude  $73^{\circ}55'5''$  E and  $74^{\circ}15'50.56''$  E

**G.I. APPLICATION NUMBER – 625**

Application Date: 09-10-2018

Application is made by Idu Mishmi Cultural and Literary Society (IMCLS), Office of the IMCLS, Po/Ps. Roing, District: Lower Dibang Valley, Arunachal Pradesh, India for Registration in Part A of the Register of Idu Mishmi Textiles under Application No. 625 in respect of Textiles falling in Class – 25 is hereby advertised as accepted under Sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

**A) Name of the Applicant :** Idu Mishmi Cultural and Literary Society (IMCLS)

**B) Address :** Idu Mishmi Cultural and Literary Society (IMCLS)  
Office of the IMCLS, Po/Ps. Roing,  
District: Lower Dibang Valley,  
Arunachal Pradesh, India

**C) Name of the Geographical Indication:**

**IDU MISHMI TEXTILES**



**D) Types of Goods :** Class 25 – Textiles

**E) Specification:**

Idu Mishmi Textiles can be described as, the handloom goods woven by Idu Mishmi tribal women living in Dibang Valley, Lower Dibang Valley and parts of Lohit, East Siang and Upper Siang districts of Arunachal Pradesh. The motifs are inspired by nature and mainly consists of intricate geometrical patterns like diamond, triangle, angles and lines. Continuous weaving of these patterns in the form of strips are adopted in designing the goods. The knowledge of making thread and weaving artistic patterns were passed on orally from generation to generation.

The products include: Women's wrap around, blouse, men's coat, war coat, neck tie, shoulder bag and hand purse. The products are used as daily wear, during celebrations and rituals. The textile is produced by women during their leisure time at home with back strap loom. Earlier yarn was extracted, and herbal colours were used to colour the yarn. Now the thread is procured from Assam market in bulk. The main colours are black, red, white and minor colours are green, yellow, blue. The knowledge of weaving is passed on from generation to generation and motifs are developed by observing the nature.

At present the women's wrap around (*Thuma*), blouse or top (*Etopolo*), men's coat; Atomajoh / Etokojoh, Etoma Huma (Huma Puhh-prah). Ana Tubu / Jashitubu, Men's war-coat (*Etondre*) are available attires in the market. Apart from that accessories like; Neck tie, Shoulder bag (*Akuchi*), Hand purse are also available.

**Textiles Yarns and Thread used in Idu Mishmi**

1. Types of Yarn/Thread

- Traditional - Coarse cotton
- Current - Acrylic, wool, polyester.
- 2. Thickness: - 840Yds/Lb.
- 3. Strength:
  - Acrylic - 25 CN/tex
  - Wool - 12-18 CN/tex
  - Polyester - 35-60- CN/tex
  - Coarse cotton - 06-10 CN/tex

### Other specialties and properties

#### Moisture absorption:

- Acrylic - Moderate (60-65%)
- Wool - High (99%)
- Polyester - Poor (35-40%)
- Coarse cotton - High (80-90%)

#### Colour fastness:

- Acrylic - Moderate
- Wool - Moderate
- Polyester - Moderate
- Coarse cotton - Poor

#### Dyeing properties:

- Acrylic - Good
- Wool - Good
- Polyester - Good
- Coarse cotton - Moderate

## **F) Description:**

Idu Mishmi Textiles can be described as, the handloom goods woven by Idu Mishmi tribal women living in Dibang Valley, Lower Dibang Valley and parts of Lohit, East Siang and Upper Siang districts of Arunachal Pradesh. The motifs are inspired by nature and mainly consists of intricate geometrical patterns like diamond, triangle, angles and lines. Continuous weaving of these patterns in the form of strips are adopted in designing the goods. The knowledge of making thread and weaving artistic patterns were passed on orally from generation to generation.

### **a. Ladies top (Blouse): Etopolo**

**Features:** These are woven with 1ply wool with cotton yarn. This is elaborately designed on Black background with bands and borders woven in yellow and orange/red threads.

**Front:** Round neck with or without front opening. Sleeves short with small boarder. Horizontal strip on the chest with an average size of 1.5". Horizontal strip at the bottom of the blouse with an average size of 1". Two parallel vertical strips run from top horizontal strip to lower boarder. One on left and another on right side.

**Back:** Round high neck, with a horizontal band of 1.5" thick. Approximately 8" length. Similar band at the lower side runs from one end to another end.

b. Ladies wrap around: Thuma

Features: The size varies from 4-4.5 feet length to 2-2.5 breadth. (for children smaller size). The cloth is black, and its designs are made with white, red or yellow colors.

Front: Chain of vertically connected diamond shape design in different colors. Diamond shapes of smaller size is surrounded by bigger diamond shapes. Average number of diamond motifs may range from 6 to 8.

These are woven with wool ply1 and ply2.

Thuma with full designs, size: 52" x 30"

Thuma with partial designs, size: 52" x 30"

Back: On a plain black color, designs of diamond shape made of usually white color, running horizontally in the middle of the Thuma with an average width of 6 to 8 inch.

Men's Wear

*Etowe* (Men's coat):

These are woven with 2ply wool with cotton yarn. The coats will be in four sizes viz. Small, Medium, Large and Extra Large. The male coat of Idu-Mishmis are of various designs and depending upon different designs it has different names. Most prominent of them are Atomajoh / Etokojoh and Ana tubu / Jashitubu

a. *Atomajo /Etokojoh* (with full designs):

These are woven with 2ply wool with cotton yarn. It is sleeveless, front open coat in black colour having designs with red, white or yellow. Length of the coat ranges from 36" and average breath is around 24".

Front: Shoulder portion remains plain black colour which is called *prupa*. Design of the coat starts from the chest portion, horizontal bands of around one and half inches on each side of the coat. These bands are connected to six horizontally parallel bands at the bottom of the coat by a vertically crest and trough of several lines. This vertical line is called *Malo-atohlojoh* Each parallel line has different designs and different names and starts at one end of front and ends at the one end in the front. Designs are called *Aphujo and Uteh*. Parallel lines are connected through vertically design bands called *Malamahuteh*.

Back: At the top a design of red, white, yellow and black color makes a horizontal band of around 2 to 3", this is called *Enipaaphuju* and within this wide three parallel lines one at middle and two at each Conner which usually have red and white color. This is again connected to the six parallel lines at the bottom by the horizontally diamond shape design of around 3 and half inches called *Pora*.

b. *Etoma Huma/Puhh-prah* (With partial designs):

These are woven with 2ply wool with cotton yarn. It is like Atomajoh. It is simple, has only one horizontal design strip on top and lower side, connected by vertical design strip.

c. *Ana-tubu/Jashitubu* (Coat with stripes):

These are woven with 2ply wool with cotton yarn. The coat can be sleeveless or half sleeve. This is usually few inches shorter than Atomajoh. Length ranges from 24" to 30" and average breath is 24". Depending upon the choice, various colors are used to weave. However pivotal colors used are horizontal strips of white and yellow on which cross designs which look like a symbol of addition are made of red and black color. This is called *Ana-tubu*.

d. *Etondre* (Men's war-coat):

Its texture is very thick and usually prepared from jute thread. There are parallel strips of white and black colour running horizontally. Average length is around 30" and average breath of 24".

e. *Athu-mrambra* (Priest's Wear):

An Igu, (Priest) wears a special kind of dress while performing worship. There is a special piece of cloth called "Athu-mrambra", which he wears on his waist. It is a loosely structured and knotted piece of cloth with multi-coloured yarns. 'Athu-mrambra' gives the shaman a unique look and special status while he performs the 'Igu'. Along with dress he wears special spiritual ornaments and articles. (Note: This is considered as sacred and not available for sale).

Accessories:

- a. *Akuchi* (Shoulder bag): These are woven with 2ply wool with cotton yarn. Shape of the akuchi is usually rectangle, length ranges from 10 to 12inch. Design are adopted from the Etopolo, Etokojuh, Thuma and Ana-tubu.
- b. *Hand purse*: These are woven with 2ply wool with cotton yarn is usually rectangle, length ranges from 8" to 12", height 6". Designs are adopted from the Etopolo, Atokojuh and Ana-tubu.
- c. *Neck Tie*: These are woven with 1ply wool with cotton yarn. Designs are taken from the male as well as female coat and female wrap around.

G) Geographical area of Production and Map as shown in page no: 37

GI map includes Dibang Valley, Lower Dibang Valley and parts of Upper Siang, East Siang and Lohit districts of Arunachal Pradesh. The geographical territory located between latitude 27° 93'N to 28° 79'N and the longitude is 95°19' E to 96°15'E. Dri, Talon, Mathu, Ethu and Lohit Rivers are the major drainage system flows in this region and they are tributaries of river Brahmaputra. In 2017, Bhupen Hazarika bridge connecting Dhola and Sadiya on Bhramhaputa river, India's one of the longest bridge, was inaugurated, easing the land line transportation between Assam and Arunachal.

Some of the identified Town, Villages, hamlets which fall under these regions are

Dibang Valley	Lower Dibang Valley	Upper Siang	East Siang	Lohit
Anini Town	Cheta –I,II	Silipu	Aohali	Teluliang
Aliney	Intaya	Simuge Village		
Mihundo	Asali	Old Singa		
Aropo	Mayu-I, II	Singa (Yamiling)		
Etabe	Kebali	Simuling		
Etaln	Abali	Aangachi		
Angolin	Koronu	Silage		
Angrim valley	Denlo			
Anaya	Dambuk			
	Donli			
	Marisi ( Desali)			
	Jamupani			
	Pengo, Akhuli			

The major tribes living in the area are Mishmis, (Idu, Digaru or Taraons and Kamans or Mijus), Khamptis, Padams and Singphos. Assamese used to address Mishmis as Chulikatas. The language spoken by each of these tribes are also different. This region is considered as one of the most seismically danger zone in India. Though there are reports of minor tremors occurred in the region quite often, but the major one occurred in 1950. It was reported that Idu Mishmi also lost a major population, as well as land and property.

Origin of Idu Mishmis has been a timeless wonder due to lack of any documentary evidences. Probably it is after the medieval period; as it is not possible to trace the exact period (Mite Lingi,

2011).The Mishmis were first mentioned by the British in 1825 by Lt. Burton. He mentions “Mishmah Hills” to mention tribes inhabiting the hilly region.

#### H) Proof of Origin (Historical records):

The earliest document which describes the patterns and techniques of Idu Mishmis weaving was by Verrier Elwin 1959. He was Adviser for Tribal Affairs in the North-Eastern Frontier Agency (NEFA) since 1954. As Verrier explains ‘Mishmis have a large number of words for their patterns and for all processes of weaving’ like *Aaphuju Aatapra*; tongs, *Amba*; tie, *Aaphuju Atutu*, basket, *Aeto Thromba*; hens feet, *Shumu* got from Tibetians, *Aaphuju Nathru*, design like a plant, *Aphuju-Taa* received from other Mishmis, *Malejo*; boarder design. Mishmis are individualistic and go in for great elaboration of pattern. Intricate geometric designs suggest the systematic structure of the social and religious concepts among the tribes. Mishmi’s weaving is more elaborate, straight forward lines, stripes and bands are the most common motifs, the effect being gained by varying their size, colour and arrangement. Dimond designs are brought to the highest degree of elaboration. They are woven on wrap around, shawls, bags, tie, coats and on any such items. Diamonds within diamonds, diamonds plain and decorated, arranged in every possible combination. Crosses of the saltire type are found on Idu bags and sometimes on their coats.

Many elderly ladies keep these articles as their valuable possession. “Singing while weaving” is practised almost by all the tribal women. For example, Idu-Mishmi women sing the following song while weaving:

Sonjambowujiaputhoga-dewe, wun...wun  
Elaja ruto wuji epapo ga-dewe, wun...wun  
Adi nyuga da yako tuthu hana, wun...wun  
Aa Aa roga-da nalu hola-hana, wun...wun  
Etolon budo bawada, wun...wun  
Ekola ga-do bawada, wun...wun  
Ruchindo ga-do bawada, wun...wun  
Laka so ga-do bawada, wun...wun  
Aan Aan logada dothu Haana, wun...wun  
Abi logada hola-hana, wun ....wun  
Sonajambo wunji wive, wun...wun  
Nawonto wuji wive, wun....wun  
0

Meaning: “Let the news of my skilful work in weaving spread far and wide. Let the news of skilful and fast work of embedding design spread far to the deserving young and rich men. So that someone will take me to his home with love and honour. Otherwise, I will remain unmarried throughout my life like a “Nawrunto tree or Sojambo plant.”

The message in the song is self explanatory. It expresses desire, love, skill and hope. Thus, every cloth in traditional weaving gives a message and expresses emotions, Mishmis have a tremendous sense of artistry in manufacturing.

Tarun Bhattacharjee, 1983, recorded weaving techniques of Idu Mishmis; The yarn is extracted from the nettle plant (malu), grown in wild. The dried plants are made in to ball and put in hot water. Ash is added and stirred. Then it is taken out, washed, dried and used in looms. Different colour yarn like Red, Green and Black are also made by adding different plant material while boiling. *Akona* (wild variety of Banana leaf) and *Eron* (solid wax) were used to soften the yarn. Cotton is not grown in the region and it is imported. Woollen is purchased from barter. Now only a few people know this dye making art, and practiced only in interior parts of the Dibang Valley.

#### I) Method of Production:



Now a days, yarn of various colours is available in the market under various brands. Woollen and glittering threads are also purchased and extensively used in all kinds of weaving.

Process of production can be broadly classified into three steps as follows

### Textiles Yarns and Thread used in Idu Mishmi

#### 1. Types of Yarn/Thread

- Traditional - Coarse cotton
  - Current - Acrylic, wool, polyester.
2. Thickness: - 840Yds/Lb.
3. Strength:
- Acrylic - 25 CN/tex
  - Wool - 12-18 CN/tex
  - Polyester - 35-60- CN/tex
  - Coarse cotton - 06-10 CN/tex

### Other specialties and properties

#### Moisture absorption:

- Acrylic - Moderate (60-65%)
- Wool - High (99%)
- Polyester - Poor (35-40%)
- Coarse cotton - High (80-90%)

#### Colour fastness:

- Acrylic - Moderate
- Wool - Moderate
- Polyester - Moderate
- Coarse cotton - Poor

#### Dyeing properties:

- Acrylic - Good
- Wool - Good
- Polyester - Good
- Coarse cotton - Moderate

### Step 1: Preparation of yarn ball

After purchasing yarn from the market, yarn ball is made with the help of spindles made of bamboo and in the absence of spindle weavers use their knees for spinning the thread.

### Step 2: Setting up the loom

Once the yarn balls of various colours are prepared, second step is to set the loom and making warp. Weaving the warp threads must be under tension in order to neatly lift and separate them so that they may be woven by the weft thread. The two points of tension on a blackstrap loom is created with the one end of loom bar attached to weaver waist by way of the blackstrap and another loom bar is attached to post of bamboo or wood on the opposite end.

### The Local Loom (back strap) Vocabulary and Terminology

1. Angopreh : Horizontal bar to tie the warp

2. Abripru : Lease rod
3. Ah-atoh : Circular bamboo bar
4. Abriprah : Beating sword
5. Apipoh : Cloth beam
6. Aachihe : Back strap
7. Jojibra : Held stick

c. Ladies top (Blouse): Etopolo

Features: These are woven with 1ply wool with cotton yarn. This is elaborately designed on Black background with bands and borders woven in yellow and orange/red threads.

Front: Round neck with or without front opening. Sleeves short with small boarder. Horizontal strip on the chest with an average size of 1.5". Horizontal strip at the bottom of the blouse with an average size of 1". Two parallel vertical strips run from top horizontal strip to lower boarder. One on left and another on right side.

Back: Round high neck, with a horizontal band of 1.5" thick. Approximately 8" length. Similar band at the lower side runs from one end to another end.

d. Ladies wrap around: Thuma

Features: The size varies from 4-4.5 feet length to 2-2.5 breadth. (for children smaller size). The cloth is black, and its designs are made with white, red or yellow colors.

Front: Chain of vertically connected diamond shape design in different colors. Diamond shapes of smaller size is surrounded by bigger diamond shapes. Average number of diamond motifs may range from 6 to 8.

These are woven with wool ply1 and ply2.  
 Thuma with full designs, size: 52" x 30"  
 Thuma with partial designs, size: 52" x 30"

Back: On a plain black color, designs of diamond shape made of usually white color, running horizontally in the middle of the Thuma with an average width of 6 to 8 inch.

Men's Wear

*Etove* (Men's coat):

These are woven with 2ply wool with cotton yarn. The coats will be in four sizes viz. Small, Medium, Large and Extra Large. The male coat of Idu-Mishmis are of various designs and depending upon different designs it has different names. Most prominent of them are Atomajoh / Etokojuh and Ana tubu / Jashitubu

f. *Atomajo /Etokojuh* (with full designs):

These are woven with 2ply wool with cotton yarn. It is sleeveless, front open coat in black colour having designs with red, white or yellow. Length of the coat ranges from 36" and average breath is around 24".

Front: Shoulder portion remains plain black colour which is called *prupa*. Design of the coat starts from the chest portion, horizontal bands of around one and half inches on each side of the coat. These bands are connected to six horizontally parallel bands at the bottom of the coat by a vertically crest and trough of several lines. This vertical line is called *Malo-atohlojuh* Each

parallel line has different designs and different names and starts at one end of front and ends at the one end in the front. Designs are called *Aphujo and Uteh*. Parallel lines are connected through vertically design bands called *Malamahuteh*.

Back: At the top a design of red, white, yellow and black color makes a horizontal band of around 2 to 3", this is called *Enipaaphuju* and within this wide three parallel lines one at middle and two at each Conner which usually have red and white color. This is again connected to the six parallel lines at the bottom by the horizontally diamond shape design of around 3 and half inches called *Pora*.

**g. *Etoma Huma/Puhh-prah* (With partial designs):**

These are woven with 2ply wool with cotton yarn. It is like Atomajoh. It is simple, has only one horizontal design strip on top and lower side, connected by vertical design strip.

**h. *Ana-tubu/Jashitubu* (Coat with stripes):**

These are woven with 2ply wool with cotton yarn. The coat can be sleeveless or half sleeve. This is usually few inches shorter than Atomajoh. Length ranges from 24" to 30" and average breath is 24". Depending upon the choice, various colors are used to weave. However pivotal colors used are horizontal strips of white and yellow on which cross designs which look like a symbol of addition are made of red and black color. This is called *Ana-tubu*.

**i. *Etondre* (Men's war-coat):**

Its texture is very thick and usually prepared from jute thread. There are parallel strips of white and black colour running horizontally. Average length is around 30" and average breath of 24".

**j. *Athu-mrambra* (Priest's Wear):**

An Igu, (Priest) wears a special kind of dress while performing worship. There is a special piece of cloth called "Athu-mrambra", which he wears on his waist. It is a loosely structured and knotted piece of cloth with multi-coloured yarns. 'Athu-mrambra' gives the shaman a unique look and special status while he performs the 'Igu'. Along with dress he wears special spiritual ornaments and articles. (Note: This is considered as sacred and not available for sale).

**Accessories:**

**d. *Akuchi* (Shoulder bag):** These are woven with 2ply wool with cotton yarn. Shape of the akuchi is usually rectangle, length ranges from 10 to 12inch. Design are adopted from the Etopolo, Etokojoh, Thuma and Ana-tubu.

**e. *Hand purse*:** These are woven with 2ply wool with cotton yarn is usually rectangle, length ranges from 8" to 12", height 6". Designs are adopted from the Etopolo, Atokojoh and Ana-tubu.

**f. c. *Neck Tie*:** These are woven with 1ply wool with cotton yarn. Designs are taken from the male as well as female coat and female wrap around.

**J) Uniqueness:**

The uniqueness of the goods is the patterns and designs embedded on hand-woven clothes. It also has a unique combination of yarn and wool. The main colours used are black (Teei) bright red (Shu), and white (Low). While Yellow (Meei) dark green and blue are less prominent.

Another important feature of Idu Mishmi textile is the use of highest number of geometrical patterns in comparison with neighbouring tribes or other tribes of Arunachal Pradesh. These motifs are inspired by nature, looking at hence feet, moving ants, bamboo stalks, birds feather and many such things. Non-geometrical pattern like shape of flower, man, bird, animal etc. are common among other tribes. However, among Idu Mishmi designs, diamond inside diamond and diamonds aligned in the form of strips (both horizontal and vertical) and between the lines are unique. Lines, rhomboid, triangles, square, symbol of addition are most common. Idu Mishmi textile will not have a single non-geometrical pattern. Elwin Verrier, 1998 considered Idu Mishmi textiles are most elaborately designed clothes among Arunachali tribes and has highest number of geometrical patterns. Whereas, Monpas, Mijis, Membas, Khambas, situated at western part of Arunachal, design their cloths with non-geometrical patterns like birds, animals, dolls, flowers, huts, swastika etc. And the Noctes and Wangchoos situated at south-eastern part of Arunachal Pradesh design their clothes with human like shapes.

- a. Good for cold and warm weather
- b. Daily use and special occasion cloths
- c. Goods Produced at home
- d. No wastage
- e. Durable
- f. Bright and attractive
- g. Men's coats (Etove) are presented during special occasions as a recognition of honour to male guests
- h. Women's wrap around (Thuma) are presented during special occasions as a recognition of honour to female guests

**K) Inspection Body:**

The inspection committee is an independent and neutral body in respect of the Idu Mishmi Textiles, to regulate the use of GI. A committee is formulated consisting of following members;

- 1 person from the - The Directorate of Textiles, Department of Industries, Arunachal Pradesh.
- 1 person from Department of Research, Government of Arunachal Pradesh.
- 1 person from Jawahar Lal Nehru State Museum, Itanagar.
- 1 person from Institute of Tribal Studies, Rajiv Gandhi University, Itanagar.
- 1 person from RIWATCH, Roing, Arunachal Pradesh.
- 2 representatives from IMCLS, Idu Mishmi textile producer's group

**L) Others:**



**G.I. Authorised User Application No. – 5018 in respect of Channapatna Toys and Dolls  
Registered GI Application No. – 23**

Application is made by, **Shri. Venkataramanaswamy S/o Late Shri. Dasappa**, at No. 322, Lalaghatta, Muniyappanadoddi, Ramanagar – 562 160, Karnataka, India dated January 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Channapatna Toys and Dolls** under Application No - 23 in respect of Toys and Dolls falling in Class 28 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Venkataramanaswamy
- (B) **Address** : Shri. Venkataramanaswamy,  
No. 322, Lalaghatta, Muniyappanadoddi,  
Ramanagar – 562 160  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : January 18, 2019
- (D) **Registered Geographical  
Indication** : **Channapatna Toys and Dolls**
- (E) **Registered Proprietor** : Karnatka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnatka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road,  
Bangalore - 560 001,  
Karnataka, India.
- (G) **Class** : 28
- (H) **Goods** : Class 28 – Toys and Dolls

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**G.I. Authorised User Application No. – 5019 in respect of Channapatna Toys and Dolls  
Registered GI Application No. – 23**

Application is made by, **Smt. Lakshmi** W/o Shri. Venkataramanaswamy, at No. 322, Lalaghatta, Muniyappanadoddi, Ramanagar – 562 160, Karnataka, India dated January 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Channapatna Toys and Dolls** under Application No - 23 in respect of Toys and Dolls falling in Class 28 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Lakshmi
- (B) **Address** : Smt. Lakshmi,  
No. 322, Lalaghatta, Muniyappanadoddi,  
Ramanagar – 562 160  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : January 18, 2019
- (D) **Registered Geographical  
Indication** : **Channapatna Toys and Dolls**
- (E) **Registered Proprietor** : Karnatka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnatka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road,  
Bangalore - 560 001,  
Karnataka, India.
- (G) **Class** : 28
- (H) **Goods** : Class 28 – Toys and Dolls

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**G.I. Authorised User Application No. - 4831 in respect of Mysore Rosewood Inlay  
Registered GI Application No. – 24**

Application is made by, **Shri. Paramesha K** S/o Shri. Krishnappa, at No. 2470, 5<sup>th</sup> Main, Kailasapuram, Mandi Mohalla, Mysore – 570 021, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Rosewood Inlay** under Application No - 24 in respect of Doors, Partition Screens and Veneers of Wood, Statues, Statuettes of Wood and Furniture, Wall Hangings of Wood, Jhoolas (Swings) and Toys falling in Class 19, 20, 27 & 28 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Paramesha K  
S/o Shri. Krishnappa
- (B) **Address** : Shri. Paramesha K  
S/o Shri. Krishnappa,  
No. 2470, 5th Main, Kailasapuram,  
Mandi Mohalla, Mysore – 570 021,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : November 29, 2018
- (D) **Registered Geographical  
Indication** : **Mysore Rosewood Inlay**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 19, 20, 27 & 28
- (H) **Goods** : Class 19 – Doors, Partition Screens and Veneers of  
Wood  
Class 20 - Statues, Statuettes of Wood and Furniture  
Class 27 - Wall Hangings of Wood  
Class 28 - Jhoolas (Swings) and Toys

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**G.I. Authorised User Application No. - 4832 in respect of Mysore Rosewood Inlay  
Registered GI Application No. – 24**

Application is made by, **Shri. Pradeep Francis. K. J** S/o Shri. Vikram James, at No. 05, 2<sup>nd</sup> Cross, Medar Block, New Bamboo Bazaar, Mysore – 570 001, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Rosewood Inlay** under Application No - 24 in respect of Doors, Partition Screens and Veneers of Wood, Statues, Statuettes of Wood and Furniture, Wall Hangings of Wood, Jhoolas (Swings) and Toys falling in Class 19, 20, 27 & 28 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Pradeep Francis. K. J  
S/o Shri. Vikram James
- (B) **Address** : Shri. Pradeep Francis. K. J  
S/o Shri. Vikram James,  
No. 05, 2<sup>nd</sup> Cross, Medar Block,  
New Bamboo Bazaar, Mysore – 570 001,  
Karnataka, India
- (C) **Date of Authorised  
User Application** : November 29, 2018
- (D) **Registered Geographical  
Indication** : **Mysore Rosewood Inlay**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 19, 20, 27 & 28
- (H) **Goods** : Class 19 – Doors, Partition Screens and Veneers of  
Wood  
Class 20 - Statues, Statuettes of Wood and Furniture  
Class 27 - Wall Hangings of Wood  
Class 28 - Jhoolas (Swings) and Toys

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**G.I. Authorised User Application No. – 4833 in respect of Mysore Rosewood Inlay  
Registered GI Application No. – 24**

Application is made by, **Smt. R. Lakshmi** D/o Shri. S. Shivaji Rao, at No. 632, B Layout, Shivaratriswara Nagar, Banni Mantap, Mysore – 570 015 Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Rosewood Inlay** under Application No - 24 in respect of Doors, Partition Screens and Veneers of Wood, Statues, Statuettes of Wood and Furniture, Wall Hangings of Wood, Jhoolas (Swings) and Toys falling in Class 19, 20, 27 & 28 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. R. Lakshmi  
D/o Shri. S. Shivaji Rao
- (B) **Address** : Smt. R. Lakshmi  
D/o Shri. S. Shivaji Rao,  
No. 632, B Layout, Shivaratriswara Nagar,  
Banni Mantap, Mysore – 570 015,  
Karnataka, India
- (C) **Date of Authorised  
User Application** : November 29, 2018
- (D) **Registered Geographical  
Indication** : **Mysore Rosewood Inlay**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 19, 20, 27 & 28
- (H) **Goods** : Class 19 – Doors, Partition Screens and Veneers of  
Wood  
Class 20 - Statues, Statuettes of Wood and Furniture  
Class 27 - Wall Hangings of Wood  
Class 28 - Jhoolas (Swings) and Toys

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**G.I. Authorised User Application No. – 4834 in respect of Mysore Rosewood Inlay  
Registered GI Application No. – 24**

Application is made by, **Shri. L. R. Manjunatha** S/o Shri. L. Ramachandra Rao, at No. 1822, Akbar Road, Mandi Mohalla, Mysore - 570 021, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Rosewood Inlay** under Application No - 24 in respect of Doors, Partition Screens and Veneers of Wood, Statues, Statuettes of Wood and Furniture, Wall Hangings of Wood, Jhoolas (Swings) and Toys falling in Class 19, 20, 27 & 28 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. L. R. Manjunatha  
S/o Shri. L. Ramachandra Rao
- (B) **Address** : Shri. L.R. Manjunatha  
S/o Shri. L. Ramachandra Rao,  
No. 1822, Akbar Road,  
Mandi Mohalla, Mysore - 570 021,  
Karnataka, India
- (C) **Date of Authorised  
User Application** : November 29, 2018
- (D) **Registered Geographical  
Indication** : **Mysore Rosewood Inlay**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 19, 20, 27 & 28
- (H) **Goods** : Class 19 – Doors, Partition Screens and Veneers of  
Wood  
Class 20 - Statues, Statuettes of Wood and Furniture  
Class 27 - Wall Hangings of Wood  
Class 28 - Jhoolas (Swings) and Toys

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**G.I. Authorised User Application No. – 4835 in respect of Mysore Rosewood Inlay  
Registered GI Application No. – 24**

Application is made by, **Shri. Shanmugam C** S/o Shri. D. Chandrashekar, at No. 180/1, K.S.C.B. Colony, Muthumaramma Temple Road, Kalyanagirinagar, Mysore – 570 019, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Rosewood Inlay** under Application No - 24 in respect of Doors, Partition Screens and Veneers of Wood, Statues, Statuettes of Wood and Furniture, Wall Hangings of Wood, Jhoolas (Swings) and Toys falling in Class 19, 20, 27 & 28 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Shanmugam C  
S/o Shri. D. Chandrashekar
- (B) **Address** : Shri. Shanmugam C  
S/o Shri. D. Chandrashekar,  
No. 180/1, K.S.C.B. Colony,  
Muthumaramma Temple Road,  
Kalyanagirinagar, Mysore – 570 019,  
Karnataka, India
- (C) **Date of Authorised  
User Application** : November 29, 2018
- (D) **Registered Geographical  
Indication** : **Mysore Rosewood Inlay**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 19, 20, 27 & 28
- (H) **Goods** : Class 19 – Doors, Partition Screens and Veneers of  
Wood  
Class 20 - Statues, Statuettes of Wood and Furniture  
Class 27 - Wall Hangings of Wood  
Class 28 - Jhoolas (Swings) and Toys

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**G.I. Authorised User Application No. – 4836 in respect of Mysore Rosewood Inlay  
Registered GI Application No. – 24**

Application is made by, **Shri. K. Ravi Kumar** S/o Shri. Krishnappa, at No. 44, 10<sup>th</sup> Cross, Raghavendra Badavane, Mysore – 570 019, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Rosewood Inlay** under Application No - 24 in respect of Doors, Partition Screens and Veneers of Wood, Statues, Statuettes of Wood and Furniture, Wall Hangings of Wood, Jhoolas (Swings) and Toys falling in Class 19, 20, 27 & 28 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. K. Ravi Kumar  
S/o Shri. Krishnappa
- (B) **Address** : Shri. K. Ravi Kumar  
S/o Shri. Krishnappa,  
No. 44, 10<sup>th</sup> Cross, Raghavendra Badavane,  
Mysore – 570 019,  
Karnataka, India
- (C) **Date of Authorised  
User Application** : November 29, 2018
- (D) **Registered Geographical  
Indication** : **Mysore Rosewood Inlay**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 19, 20, 27 & 28
- (H) **Goods** : Class 19 – Doors, Partition Screens and Veneers of  
Wood  
Class 20 - Statues, Statuettes of Wood and Furniture  
Class 27 - Wall Hangings of Wood  
Class 28 - Jhoolas (Swings) and Toys

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**G.I. Authorised User Application No. – 4837 in respect of Mysore Rosewood Inlay  
Registered GI Application No. – 24**

Application is made by, **Shri. L.G. Stanley** S/o Shri. E. Luthar, at No. 09, B Block, Ganesh Nagara, N.R. Mohalla, Mysore – 570 007, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Rosewood Inlay** under Application No - 24 in respect of Doors, Partition Screens and Veneers of Wood, Statues, Statuettes of Wood and Furniture, Wall Hangings of Wood, Jhoolas (Swings) and Toys falling in Class 19, 20, 27 & 28 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. L.G. Stanley  
S/o Shri. E. Luthar
- (B) **Address** : Shri. L.G. Stanley  
S/o Shri. E. Luthar,  
No. 09, B Block, Ganesh Nagara,  
N.R. Mohalla, Mysore – 570 007,  
Karnataka, India
- (C) **Date of Authorised  
User Application** : November 29, 2018
- (D) **Registered Geographical  
Indication** : **Mysore Rosewood Inlay**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 19, 20, 27 & 28
- (H) **Goods** : Class 19 – Doors, Partition Screens and Veneers of  
Wood  
Class 20 - Statues, Statuettes of Wood and Furniture  
Class 27 - Wall Hangings of Wood  
Class 28 - Jhoolas (Swings) and Toys

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**G.I. Authorised User Application No. – 4838 in respect of Mysore Rosewood Inlay  
Registered GI Application No. – 24**

Application is made by, **Shri. M. Srinivas** S/o Shri. Mahadeva Nayaka, at No. 15/s-126 Cauvery Pura, [Santhemala] Srirangapatna Town & Taluk, District: Mandya – 571 438, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Rosewood Inlay** under Application No - 24 in respect of Doors, Partition Screens and Veneers of Wood, Statues, Statuettes of Wood and Furniture, Wall Hangings of Wood, Jhoolas (Swings) and Toys falling in Class 19, 20, 27 & 28 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. M. Srinivas  
S/o Shri. Mahadeva Nayaka
- (B) **Address** : Shri. M. Srinivas  
S/o Shri. Mahadeva Nayaka,  
No. 15/s-126 Cauvery Pura, [Santhemala],  
Srirangapatna Town & Taluk,  
District: Mandya – 571 438,  
Karnataka, India
- (C) **Date of Authorised  
User Application** : November 29, 2018
- (D) **Registered Geographical  
Indication** : **Mysore Rosewood Inlay**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 19, 20, 27 & 28
- (H) **Goods** : Class 19 – Doors, Partition Screens and Veneers of  
Wood  
Class 20 - Statues, Statuettes of Wood and Furniture  
Class 27 - Wall Hangings of Wood  
Class 28 - Jhoolas (Swings) and Toys

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**G.I. Authorised User Application No. – 5354 in respect of Mysore Rosewood Inlay  
Registered GI Application No. – 24**

Application is made by, **Mr. K. Raghavendra**, M/s. Sri Vijaya Lakshmi Fine & Arts, at No: 1423, 11<sup>th</sup> Cross, Sahukar Channaiah Road, Janatha Nagar, Mysore – 570 009, Karnataka, India dated March 21, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Rosewood Inlay** under Application No - 24 in respect of Doors, Partition Screens and Veneers of Wood, Statues, Statuettes of Wood and Furniture, Wall Hangings of Wood, Jhoolas (Swings) and Toys falling in Class 19, 20, 27 & 28 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. K. Raghavendra  
M/s. Sri Vijaya Lakshmi Fine & Arts
- (B) **Address** : Mr. K. Raghavendra,  
M/s. Sri Vijaya Lakshmi Fine & Arts  
No: 1423, 11<sup>th</sup> Cross, Sahukar Channaiah Road,  
Janatha Nagar, Mysore – 570 009,  
Karnataka, India
- (C) **Date of Authorised  
User Application** : March 21, 2019
- (D) **Registered Geographical  
Indication** : **Mysore Rosewood Inlay**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 19, 20, 27 & 28
- (H) **Goods** : Class 19 – Doors, Partition Screens and Veneers of  
Wood  
Class 20 - Statues, Statuettes of Wood and Furniture  
Class 27 - Wall Hangings of Wood  
Class 28 - Jhoolas (Swings) and Toys

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**G.I. Authorised User Application No. – 5355 in respect of Mysore Rosewood Inlay  
Registered GI Application No. – 24**

Application is made by, Smt. Usha C, W/o Raghavendra K. residing at No: 1423, 11<sup>th</sup> Cross, Sahukar Channaiah Road, Janatha Nagar, Mysore – 570009, Karnataka, India dated March 21, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Rosewood Inlay** under Application No - 24 in respect of Doors, Partition Screens and Veneers of Wood, Statues, Statuettes of Wood and Furniture, Wall Hangings of Wood, Jhoolas (Swings) and Toys falling in Class 19, 20, 27 & 28 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Usha C  
W/o Raghavendra K
- (B) **Address** : Smt. Usha C  
W/o Raghavendra K, No: 1423, 11<sup>th</sup> Cross,  
Sahukar Channaiah Road,  
Janatha Nagar, Mysore – 570009,  
Karnataka, India
- (C) **Date of Authorised  
User Application** : March 21, 2019
- (D) **Registered Geographical  
Indication** : **Mysore Rosewood Inlay**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 19, 20, 27 & 28
- (H) **Goods** : Class 19 – Doors, Partition Screens and Veneers of  
Wood  
Class 20 - Statues, Statuettes of Wood and Furniture  
Class 27 - Wall Hangings of Wood  
Class 28 - Jhoolas (Swings) and Toys

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**G.I. Authorised User Application No. - 4952 in respect of Kangra Tea  
Registered GI Application No. – 25**

Application is made by, **M/s. Sher Singh Tea Factory** Represented by Sh. Sher Singh, at V.P.O Gugga Saloh, Tehsil Palampur, District: Kangra - 176 083, Himachal Pradesh, India dated December 10, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kangra Tea** under Application No - 25 in respect of Tea falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Sher Singh Tea Factory
- (B) **Address** : M/s. Sher Singh Tea Factory  
V.P.O Gugga Saloh, Tehsil Palampur,  
District: Kangra - 176 083,  
Himachal Pradesh, India.
- (C) **Date of Authorised  
User Application** : December 10, 2018
- (D) **Registered Geographical  
Indication** : **Kangra Tea**
- (E) **Registered Proprietor** : H. P. Patent Information Centre
- (F) **Address** : H. P. Patent Information Centre,  
State Council for Science, Technology &  
Environment, B-34, SDA Complex,  
Kasumpti, Shimla – 171 009  
Himachal Pradesh, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tea

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**G.I. Authorised User Application No. - 5082 in respect of Kangra Tea  
Registered GI Application No. – 25**

Application is made by, **M/s. Simla Tea Company Private Limited** Represented by Shri. Tuhinanshu Pandit at V.P.O. Bir, Tehsil Baijnath, District: Kangra – 176 125, Himachal Pradesh, India dated March 07, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kangra Tea** under Application No - 25 in respect of Tea falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Simla Tea Company Private Limited
- (B) **Address** : M/s. Simla Tea Company Private Limited  
V.P.O. Bir, Tehsil Baijnath,  
District: Kangra – 176 125,  
Himachal Pradesh, India.
- (C) **Date of Authorised  
User Application** : March 07, 2019
- (D) **Registered Geographical  
Indication** : **Kangra Tea**
- (E) **Registered Proprietor** : H. P. Patent Information Centre
- (F) **Address** : H. P. Patent Information Centre,  
State Council for Science, Technology &  
Environment, B-34, SDA Complex,  
Kasumpti, Shimla – 171 009  
Himachal Pradesh, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tea

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**G.I. Authorised User Application No. - 5361 in respect of Kangra Tea  
Registered GI Application No. – 25**

Application is made by, **M/s. Ram Nath Sharotri Tea Estate** Represented by Sh. Trilok Nath Sharotri, at Sullah, Tehsil Palampur, District: Kangra – 176 085, Himachal Pradesh, India dated March 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kangra Tea** under Application No - 25 in respect of Tea falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Ram Nath Sharotri Tea Estate
- (B) **Address** : M/s. Ram Nath Sharotri Tea Estate  
Sullah, Tehsil Palampur, District: Kangra – 176 085  
Himachal Pradesh, India.
- (C) **Date of Authorised User Application** : March 25, 2019
- (D) **Registered Geographical Indication** : **Kangra Tea**
- (E) **Registered Proprietor** : H. P. Patent Information Centre
- (F) **Address** : H. P. Patent Information Centre,  
State Council for Science, Technology &  
Environment, B-34, SDA Complex,  
Kasumpti, Shimla – 171 009  
Himachal Pradesh, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tea

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**G.I. Authorised User Application No. - 5353 in respect of Kasuti Embroidery  
Registered GI Application No. – 31**

Application is made by, **Smt. Drakshayani C Lokapur**, at Sector No. 10, Plot No. 11-B, Navanagar, Bagalkot – 587 103, Karnataka, India, dated March 21, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kasuti Embroidery** under Application No - 31 in respect of Embroidery falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Drakshayani C Lokapur
- (B) **Address** : Smt. Drakshayani C Lokapur,  
Sector No. 10, Plot No. 11-B,  
Navanagar, Bagalkot – 587 103,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : March 21, 2019
- (D) **Registered Geographical  
Indication** : **Kasuti Embroidery**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore – 560 001,  
Karnataka, India
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Embroidery;

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**G.I. Authorised User Application No. - 4846 in respect of Mysore Traditional Paintings  
Registered GI Application No. – 32**

Application is made by, **Shri. R. Shivakumar** S/o Shri. B. Ramaiah, at #382, 14<sup>th</sup> Main, 3<sup>rd</sup> Cross, Saraswathipuram, Mysore – 570 023 Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Traditional Paintings** under Application No - 32 in respect of Paintings falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. R. Shivakumar  
S/o Shri. B. Ramaiah
- (B) **Address** : Shri. R. Shivakumar  
S/o Shri. B. Ramaiah,  
# 382, 14<sup>th</sup> Main, 3<sup>rd</sup> Cross,  
Saraswathipuram, Mysore – 570 023  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : November 29, 2018
- (D) **Registered Geographical  
Indication** : **Mysore Traditional Paintings**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Paintings

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**G.I. Authorised User Application No. - 4847 in respect of Mysore Traditional Paintings  
Registered GI Application No. – 32**

Application is made by, **Smt. Geetha Lakshmi** D/o Shri. R. Padmanaban, at No. 10, 9<sup>th</sup> Block, Sreerampura, 2<sup>nd</sup> Stage Madhuvana Layout, Mysore, Kuvempunagar – 570 023, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Traditional Paintings** under Application No - 32 in respect of Paintings falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Geetha Lakshmi  
D/o Shri. R. Padmanaban
- (B) **Address** : Smt. Geetha Lakshmi  
D/o Shri. R. Padmanaban,  
No. 10, 9<sup>th</sup> Block, Sreerampura,  
2<sup>nd</sup> Stage Madhuvana Layout,  
Mysore, Kuvempunagar – 570 023,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : November 29, 2018
- (D) **Registered Geographical  
Indication** : **Mysore Traditional Paintings**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Paintings

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**G.I. Authorised User Application No. - 4848 in respect of Mysore Traditional Paintings  
Registered GI Application No. – 32**

Application is made by, **Smt. Meeradevi** D/o Shri. C. Vishakanta Murthy, at No. 30, Srichakra Nilaya RCE Layout, Bhogadi II Stage, (South) Prashantha Nagar, Mysore – 570 026, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Traditional Paintings** under Application No - 32 in respect of Paintings falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Meeradevi  
D/o Shri. C. Vishakanta Murthy
- (B) **Address** : Smt. Meeradevi  
D/o Shri. C. Vishakanta Murthy,  
No. 30, Srichakra Nilaya RCE Layout,  
Bhogadi II Stage, (South) Prashantha Nagar,  
Mysore – 570 026,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : November 29, 2018
- (D) **Registered Geographical  
Indication** : **Mysore Traditional Paintings**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Paintings

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**G.I. Authorised User Application No. - 4849 in respect of Mysore Traditional Paintings  
Registered GI Application No. – 32**

Application is made by, **Smt. M. Girija** W/o. Shri K. R. Kumar, at # 850, New Kantharaj Urs Road, Saraswathipuram, Mysore – 570 023, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Traditional Paintings** under Application No - 32 in respect of Paintings falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. M. Girija  
W/o. Shri K. R. Kumar
- (B) **Address** : Smt. M. Girija  
W/o. Shri K. R. Kumar,  
# 850, New Kantharaj Urs Road,  
Saraswathipuram, Mysore – 570 023,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : November 29, 2018
- (D) **Registered Geographical  
Indication** : **Mysore Traditional Paintings**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Paintings

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**G.I. Authorised User Application No. - 4850 in respect of Mysore Traditional Paintings  
Registered GI Application No. – 32**

Application is made by, **Smt. Chandrika** W/o Shri. Padmanabha, at # 536, Maharshi Dayananda Saraswathi Road, P & T Block, Kuvempunagar, Mysore – 570 023, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Traditional Paintings** under Application No - 32 in respect of Paintings falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Chandrika  
W/o Shri. Padmanabha
- (B) **Address** : Smt. Chandrika  
W/o Shri. Padmanabha,  
# 536, Maharshi Dayananda Saraswathi Road,  
P & T Block, Kuvempunagar, Mysore – 570 023,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : November 29, 2018
- (D) **Registered Geographical  
Indication** : **Mysore Traditional Paintings**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Paintings

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**G.I. Authorised User Application No. - 5014 in respect of Mysore Traditional Paintings  
Registered GI Application No. – 32**

Application is made by, **Smt. R. Rajina** W/o Shri. K. M. Venkatesh Murthy, at No. 486, 5<sup>th</sup> Main, 11<sup>th</sup> Cross, Nagapura, West of Chord Road, Mahalaxmipuram, Bengaluru – 560 086, Karnataka, India dated January 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Traditional Paintings** under Application No - 32 in respect of Paintings falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. R. Rajina  
W/o Shri. K. M. Venkatesh Murthy
- (B) **Address** : Smt. R. Rajina  
W/o Shri. K. M. Venkatesh Murthy,  
No. 486, 5<sup>th</sup> Main, 11<sup>th</sup> Cross, Nagapura,  
West of Chord Road, Mahalaxmipuram,  
Bengaluru – 560 086,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : January 08, 2019
- (D) **Registered Geographical  
Indication** : **Mysore Traditional Paintings**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Paintings

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**G.I. Authorised User Application No. - 5015 in respect of Mysore Traditional Paintings  
Registered GI Application No. – 32**

Application is made by, **Smt. K. R. Anuradha** W/o Shri B. G. Shantha Kumar, at No. 35, 5<sup>th</sup> Cross, 2<sup>nd</sup> Stage, AGB Layout, Mahalakshmpuram, Bangalore - 560 086, Karnataka, India dated January 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Traditional Paintings** under Application No - 32 in respect of Paintings falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. K. R. Anuradha  
W/o Shri B. G. Shantha Kumar
- (B) **Address** : Smt. K. R. Anuradha  
W/o Shri B. G. Shantha Kumar,  
No. 35, 5<sup>th</sup> Cross, 2<sup>nd</sup> Stage,  
AGB Layout, Mahalakshmpuram,  
Bangalore - 560 086,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : January 08, 2019
- (D) **Registered Geographical  
Indication** : **Mysore Traditional Paintings**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Paintings

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**G.I. Authorised User Application No. - 5016 in respect of Mysore Traditional Paintings  
Registered GI Application No. – 32**

Application is made by, **Smt. Mamatha Basavaraj** W/o Shri. Basavaraj. L, at No. 2, Defence Avenue, Chellikere, Kalyananagar, Bangalore – 560 043, Karnataka, India dated January 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Traditional Paintings** under Application No - 32 in respect of Paintings falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Mamatha Basavaraj  
W/o Shri. Basavaraj
- (B) **Address** : Smt. Mamatha Basavaraj  
W/o Shri. Basavaraj. L,  
No. 2, Defence Avenue, Chellikere,  
Kalyananagar, Bangalore – 560 043,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : January 08, 2019
- (D) **Registered Geographical  
Indication** : **Mysore Traditional Paintings**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Paintings

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**G.I. Authorised User Application No. - 5017 in respect of Mysore Traditional Paintings  
Registered GI Application No. – 32**

Application is made by, **Smt P. Deepthi** W/o Shri. S. Shree Krishna Prasad, at No. 1218, 3<sup>rd</sup> Main, 7<sup>th</sup> Cross, Vivekananda Nagar, Mysore – 570 023, Karnataka, India dated January 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Traditional Paintings** under Application No - 32 in respect of Paintings falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt P. Deepthi  
W/o Shri. S. Shree Krishna Prasad
- (B) **Address** : Smt P. Deepthi  
W/o Shri. S. Shree Krishna Prasad,  
No. 1218, 3<sup>rd</sup> Main, 7<sup>th</sup> Cross,  
Vivekananda Nagar, Mysore – 570 023,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : January 08, 2019
- (D) **Registered Geographical  
Indication** : **Mysore Traditional Paintings**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Paintings

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**G.I. Authorised User Application No. - 5356 in respect of Mysore Traditional Paintings  
Registered GI Application No. – 32**

Application is made by, **Smt. J. Uma**, W/o Shri. R. Sekar at No. 14, Surabhi, 5<sup>th</sup> Main Road, Baroda Bank Colony, Puttenahalli, JP Nagar 7<sup>th</sup> Phase, Bangalore – 560 078, Karnataka, India dated March 21, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Traditional Paintings** under Application No - 32 in respect of Paintings falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. J. Uma  
W/o Shri. R. Sekar
- (B) **Address** : Smt. J. Uma,  
W/o Shri. R. Sekar  
No. 14, Surabhi, 5<sup>th</sup> Main Road,  
Baroda Bank Colony, Puttenahalli,  
JP Nagar 7<sup>th</sup> Phase,  
Bangalore – 560 078,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : March 21, 2019
- (D) **Registered Geographical  
Indication** : **Mysore Traditional Paintings**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Paintings

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**G.I. Authorised User Application No. - 5357 in respect of Mysore Traditional Paintings  
Registered GI Application No. – 32**

Application is made by, **Smt. Archana Venkatesh**, W/o Shri. L. Venkatesh at No # 307, 11<sup>th</sup> Cross, MSR Nagar, Mathikere, Bangalore – 560 054, Karnataka, India dated March 21, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Traditional Paintings** under Application No - 32 in respect of Paintings falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Archana Venkatesh  
W/o Shri. L. Venkatesh
- (B) **Address** : Smt. Archana Venkatesh,  
W/o Shri. L. Venkatesh  
No # 307, 11<sup>th</sup> Cross, MSR Nagar,  
Mathikere, Bangalore – 560 054,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : March 21, 2019
- (D) **Registered Geographical  
Indication** : **Mysore Traditional Paintings**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Paintings

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**G.I. Authorised User Application No. - 5358 in respect of Mysore Traditional Paintings  
Registered GI Application No. – 32**

Application is made by, **Smt. L Hema Malini**, W/o Shri K. G. Ravi at Flat No. C001, GK Lakeview Apartments, Ananthapura Main Road Yelahanka New Town Bangalore – 560 064, Karnataka, India dated March 21, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Traditional Paintings** under Application No - 32 in respect of Paintings falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. L Hema Malini  
W/o Shri K. G. Ravi
- (B) **Address** : Smt. L Hema Malini  
W/o Shri K. G. Ravi,  
Flat No. C001, GK Lakeview Apartments, Ananthapura  
Main Road Yelahanka New Town Bangalore – 560 064,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : March 21, 2019
- (D) **Registered Geographical  
Indication** : **Mysore Traditional Paintings**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Paintings

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**G.I. Authorised User Application No. - 5359 in respect of Mysore Traditional Paintings  
Registered GI Application No. – 32**


Application is made by, **Smt. Pramila Das**, W/o Shri Siddharth Das at No: 24, 3<sup>rd</sup> Floor, L.C. Manor, 4<sup>th</sup> Cross, Sindhi Colony, Cox Town, off. Assaye Road Bengaluru – 560 005, Karnataka, India dated March 21, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mysore Traditional Paintings** under Application No - 32 in respect of Paintings falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Pramila Das,  
W/o Shri Siddharth Das
- (B) **Address** : Smt. Pramila Das,  
W/o Shri Siddharth Das,  
No: 24, 3<sup>rd</sup> Floor, L.C. Manor, 4<sup>th</sup> Cross,  
Sindhi Colony, Cox Town, off. Assaye Road,  
Bengaluru – 560 005,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : March 21, 2019
- (D) **Registered Geographical  
Indication** : **Mysore Traditional Paintings**
- (E) **Registered Proprietor** : Karnataka State Handicrafts Development  
Corporation Limited
- (F) **Address** : Karnataka State Handicrafts Development  
Corporation Limited,  
45, Mahatma Gandhi Road, Bangalore - 560 001,  
Karnataka, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Paintings

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**G.I. Authorised User Application No. - 4783 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **Mr. Mohammad Sultan Thulla** S/o Mohammad Abdullah Thulla, at Firdous Colony Chandpora Harwan, Srinagar – 191 121, Jammu & Kashmir, India dated November 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohammad Sultan Thulla  
S/o Mohammad Abdullah Thulla
- (B) **Address** : Mr. Mohammad Sultan Thulla  
S/o Mohammad Abdullah Thulla,  
Firdous Colony Chandpora Harwan,  
Srinagar – 191 121,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : November 09, 2018
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
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- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in  
other classes; bed and table covers;  
Class 25 – Clothing

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**G.I. Authorised User Application No. - 5003 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **M/s. Mubeen Crafts** Represented by Mr. Adil Mubeen Mir, at Nundresh Colony, Bemina – 190 018, Jammu & Kashmir, India dated December 26, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Mubeen Crafts  
Represented by Mr. Adil Mubeen Mir
- (B) **Address** : M/s. Mubeen Crafts  
Represented by Mr. Adil Mubeen Mir,  
Nundresh Colony, Bemina – 190 018,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : December 26, 2018
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
- The logo consists of a stylized illustration of a goat with long, shaggy fur, facing forward. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circular arc. The goat is set against a dark, leaf-like background.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in  
other classes; bed and table covers;  
Class 25 – Clothing

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**G.I. Authorised User Application No. - 5004 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **Mr. Mushtaq Ahmad Bhat** S/o Ghulam Nabi Bhat, at Awanta Bawan Bun Mohalla Soura, Srinagar – 190 011, Jammu & Kashmir, India dated December 26, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mushtaq Ahmad Bhat  
S/o Ghulam Nabi Bhat
- (B) **Address** : Mr. Mushtaq Ahmad Bhat  
S/o Ghulam Nabi Bhat,  
Awanta Bawan Bun Mohalla Soura,  
Srinagar – 190 011,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : December 26, 2018
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
- The logo consists of a stylized illustration of a goat or sheep, facing forward, with its head slightly turned. The goat is rendered in a simple, line-art style. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circular arc. The entire logo is centered below the text "Kashmir Pashmina" in the list item.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in  
other classes; bed and table covers;  
Class 25 – Clothing

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**G.I. Authorised User Application No. - 5005 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**


Application is made by, **M/s. Kashmir Shawl Store** Represented by Mr. Hashmat-Ullah Khan, at Nawab Bazar, Srinagar – 190 001, Jammu & Kashmir, India dated December 26, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Kashmir Shawl Store  
Represented by Mr. Hashmat-Ullah Khan
- (B) **Address** : M/s. Kashmir Shawl Store  
Represented by Mr. Hashmat-Ullah Khan,  
Nawab Bazar, Srinagar – 190 001,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : December 26, 2018
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
- The logo consists of a stylized illustration of a goat with long, shaggy fur, facing forward. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circular arc. The goat is set against a dark, leaf-like background.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in  
other classes; bed and table covers;  
Class 25 – Clothing

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**G.I. Authorised User Application No. - 5006 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **M/s. Shahkaar Fashions Private Limited** Represented by Mr. Abdul Manan Baba, at Baba House, H.No.01, Rahilone Tarbal Nawakadal, Srinagar – 190 002, Jammu & Kashmir, India dated December 26, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Shahkaar Fashions Private Limited  
Represented by Mr. Abdul Manan Baba
- (B) **Address** : M/s. Shahkaar Fashions Private Limited  
Represented by Mr. Abdul Manan Baba,  
Baba House, H.No.01, Rahilone Tarbal Nawakadal,  
Srinagar – 190 002,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : December 26, 2018
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
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- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in  
other classes; bed and table covers;  
Class 25 – Clothing
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**G.I. Authorised User Application No. - 5034 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **M/s. Shaw & Shaw** Represented by Mr. Rauf Ahmad Shaw, at Boulevard Road, Srinagar – 190 001, Jammu & Kashmir, India dated February 07, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Shaw & Shaw  
Represented by Mr. Rauf Ahmad Shaw
- (B) **Address** : M/s. Shaw & Shaw  
Represented by Mr. Rauf Ahmad Shaw,  
Boulevard Road, Srinagar – 190 001,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : February 07, 2019
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
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- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in  
other classes; bed and table covers;  
Class 25 – Clothing

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**G.I. Authorised User Application No. - 5035 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**


Application is made by, **Mr. Gulzar Ahmad Dar S/o Abdul Salam Dar**, at Sadipora Eidgah, Srinagar – 190 010, Jammu & Kashmir, India dated February 07, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gulzar Ahmad Dar  
S/o Abdul Salam Dar
- (B) **Address** : Mr. Gulzar Ahmad Dar  
S/o Abdul Salam Dar,  
Sadipora Eidgah, Srinagar – 190 010,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : February 07, 2019
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina features a central illustration of a goat with long, shaggy wool. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circular arc. The goat is flanked by two stylized, dark, leaf-like shapes that resemble wings or the folds of a shawl.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in  
other classes; bed and table covers;  
Class 25 – Clothing

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**G.I. Authorised User Application No. - 5036 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**


Application is made by, **M/s. Muzaffar Ahmad Lankroo** Represented by Mr. Muzaffar Ahmad Lankroo, at Mirjan pora Iddgah, Srinagar, Jammu & Kashmir, India dated February 07, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Muzaffar Ahmad Lankroo  
Represented by Mr. Muzaffar Ahmad Lankroo
- (B) **Address** : M/s. Muzaffar Ahmad Lankroo  
Represented by Mr. Muzaffar Ahmad Lankroo  
Mirjan pora Iddgah, Srinagar,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : February 07, 2019
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
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- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in  
other classes; bed and table covers;  
Class 25 – Clothing

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**G.I. Authorised User Application No. - 5037 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**


Application is made by, **Mr. Imtiyaz Ahmad Dar** S/o Mr. Abdul Salam Dar, at Sadipora Eidgah, Srinagar - 190 011, Jammu & Kashmir, India dated February 07, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Imtiyaz Ahmad Dar  
S/o Mr. Abdul Salam Dar
- (B) **Address** : Mr. Imtiyaz Ahmad Dar  
S/o Mr. Abdul Salam Dar  
Sadipora Eidgah, Srinagar - 190 011,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : February 07, 2019
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
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- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in  
other classes; bed and table covers;  
Class 25 – Clothing

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**G.I. Authorised User Application No. - 5038 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **M/s. Blossom Arts and Crafts** Represented by Mr. Farooq Ahmad Mir, at Aram Pora Botakadal, Srinagar – 190 023, Jammu & Kashmir, India dated February 07, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Blossom Arts and Crafts  
Represented by Mr. Farooq Ahmad Mir
- (B) **Address** : M/s. Blossom Arts and Crafts  
Represented by Mr. Farooq Ahmad Mir  
Aram Pora Botakadal, Srinagar – 190 023,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : February 07, 2019
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
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- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in  
other classes; bed and table covers;  
Class 25 – Clothing

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**G.I. Authorised User Application No. - 5246 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**


Application is made by, **M/s. Afra** Represented by Mr. Akhtar Hussain Mir, at Hassan Abad Rainawari, Srinagar - 190 003, Jammu & Kashmir, India dated March 15, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Afra Represented by Mr. Akhtar Hussain Mir
- (B) **Address** : M/s. Afra Represented by Mr. Akhtar Hussain Mir,  
Hassan Abad Rainawari,  
Srinagar - 190 003,  
Jammu & Kashmir, India.
- (C) **Date of Authorised User Application** : March 15, 2019
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina features a stylized illustration of a goat with long, shaggy wool, facing forward. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circular arc. The goat is depicted in a dark silhouette against a lighter background.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 – Clothing

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**G.I. Authorised User Application No. - 4784 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48**

Application is made by, **M/s. Blossom Arts & Crafts** Represented by Mr. Farooq Ahmad Mir, at Arampora Bota Kadal, Srinagar – 190 023, Jammu & Kashmir, India, dated November 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Kashmir Sozani Craft under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Blossom Arts & Crafts  
Represented by Mr. Farooq Ahmad Mir
- (B) **Address** : M/s. Blossom Arts & Crafts  
Represented by Mr. Farooq Ahmad Mir,  
Arampora Bota Kadal, Srinagar – 190 023,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : November 09, 2018
- (D) **Registered Geographical  
Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed on different  
Apparels fabrics;

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**G.I. Authorised User Application No. - 5007 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48**


Application is made by, **M/s. Shahkaar Fashions Private Limited** Represented by Mr Abdul Manan Baba, at Baba House, H.No.01, Rahilone Tarbal Nawakadal, Srinagar – 190 002, Jammu & Kashmir, India, dated December 26, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Kashmir Sozani Craft under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Shahkaar Fashions Private Limited  
Represented by Mr Abdul Manan Baba
- (B) **Address** : M/s. Shahkaar Fashions Private Limited  
Represented by Mr Abdul Manan Baba,  
Baba House, H.No.01,  
Rahilone Tarbal Nawakadal, Srinagar – 190 002,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : December 26, 2018
- (D) **Registered Geographical  
Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed on different  
Apparels fabrics;

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**G.I. Authorised User Application No. - 5039 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48**

Application is made by, **M/s. Shaw & Shaw** Represented by Mr. Rauf Ahmad shaw, at Boulevard Road, Srinagar – 190 001, Jammu & Kashmir, India, dated February 07, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Kashmir Sozani Craft under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Shaw & Shaw  
Represented by Mr. Rauf Ahmad shaw
- (B) **Address** : M/s. Shaw & Shaw  
Represented by Mr. Rauf Ahmad shaw,  
Boulevard Road, Srinagar – 190 001,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : February 07, 2019
- (D) **Registered Geographical  
Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed on different  
Apparels fabrics;

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**G.I. Authorised User Application No. - 5248 in respect of Kashmir Sozani Craft  
Registered GI Application No. – 48**

Application is made by, **M/s. Afra** Represented by Mr. Akhtar Hussain Mir, at Hassan Abad Rainawari, Simnagar - 190 003, Jammu & Kashmir, India, dated March 15, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Kashmir Sozani Craft under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Afra  
Represented by Mr. Akhtar Hussain Mir
- (B) **Address** : M/s. Afra  
Represented by Mr. Akhtar Hussain Mir,  
Hassan Abad Rainawari,  
Simnagar - 190 003,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : March 15, 2019
- (D) **Registered Geographical  
Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India
- (G) **Class** : 26
- (H) **Goods** : Class 26 - Sozani Embroidery performed on different  
Apparels fabrics;

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**G.I. Authorised User Application No. - 4786 in respect of Kani Shawl  
Registered GI Application No. – 51**

Application is made by, **M/s. Blossom Arts & Crafts** Represented by Mr. Farooq Ahmad Mir, at Arampora Bota Kadal, Srinagar – 190 023, Jammu & Kashmir, India, dated November 09, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Blossom Arts & Crafts  
Represented by Mr. Farooq Ahmad Mir
- (B) **Address** : M/s. Blossom Arts & Crafts  
Represented by Mr. Farooq Ahmad Mir,  
Arampora Bota Kadal,  
Srinagar – 190 023,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : November 09, 2018
- (D) **Registered Geographical  
Indication** : **Kani Shawl**



- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 25
- (H) **Goods** : Class 25 – Shawls.

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**G.I. Authorised User Application No. - 5008 in respect of Kani Shawl  
Registered GI Application No. – 51**

Application is made by, **M/s. Sofi Shawls** Represented by Mr. Mohammad Rafiq Sofi, at Rathpora Eidgah, Srinagar – 190 002, Jammu & Kashmir, India, dated December 26, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Sofi Shawls  
Represented by Mr. Mohammad Rafiq Sofi

(B) **Address** : M/s. Sofi Shawls  
Represented by Mr. Mohammad Rafiq Sofi,  
Rathpora Eidgah,  
Srinagar – 190 002,  
Jammu & Kashmir, India.

(C) **Date of Authorised  
User Application** : December 26, 2018

(D) **Registered Geographical  
Indication** : **Kani Shawl**



(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.


(G) **Class** : 25

(H) **Goods** : Class 25 – Shawls.

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**G.I. Authorised User Application No. - 5009 in respect of Kani Shawl  
Registered GI Application No. – 51**


Application is made by, **M/s. Shahkaar Fashions Private Limited** Represented by Mr Abdul Manan Baba, at Baba House, H.No.01, Rahilone Tarbal Nawakadal, Srinagar – 190 002, Jammu & Kashmir, India, dated December 26, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Shahkaar Fashions Private Limited  
Represented by Mr Abdul Manan Baba
- (B) **Address** : M/s. Shahkaar Fashions Private Limited  
Represented by Mr Abdul Manan Baba,  
Baba House, H.No.01, Rahilone Tarbal Nawakadal,  
Srinagar – 190 002,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : December 26, 2018
- (D) **Registered Geographical  
Indication** : **Kani Shawl**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 25
- (H) **Goods** : Class 25 – Shawls.

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**G.I. Authorised User Application No. - 5040 in respect of Kani Shawl  
Registered GI Application No. – 51**


Application is made by, **M/s. Shaw & Shaw** Represented by Mr. Rauf Ahmad shaw, at Boulevard Road, Srinagar – 190 001, Jammu & Kashmir, India, dated February 07, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Shaw & Shaw  
Represented by Mr. Rauf Ahmad shaw
- (B) **Address** : M/s. Shaw & Shaw  
Represented by Mr. Rauf Ahmad shaw,  
Boulevard Road, Srinagar – 190 001,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : February 07, 2019
- (D) **Registered Geographical  
Indication** : **Kani Shawl**
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- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 25
- (H) **Goods** : Class 25 – Shawls.

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**G.I. Authorised User Application No. – 676 & 4824 in respect of Ganjifa Cards of Mysore  
Registered GI Application No. – 60**

Application is made by, **Smt. Shakuntala Jain** W/o Shri. Uttam Kumar S Jain, 'Madhuvan', D.P. House, No. 451, 7th Main, 4th Block, Jayanagar, Bangalore – 560 011, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ganjifa Cards of Mysore** under Application No - 60 in respect of Playing Cards falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Smt. Shakuntala Jain  
W/o Shri. Uttam Kumar S Jain
- (B) **Address** : Smt. Shakuntala Jain  
W/o Shri. Uttam Kumar S Jain,  
'Madhuvan', D.P. House, No. 451, 7th Main,  
4th Block, Jayanagar, Bangalore – 560 011,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : November 29, 2018
- (D) **Registered Geographical  
Indication** : **Ganjifa Cards of Mysore**
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GANJIFA CARDS
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Playing Cards

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**G.I. Authorised User Application No. - 4825 in respect of Ganjifa Cards of Mysore  
Registered GI Application No. – 60**

Application is made by, **Smt. Vinutha Prakash** W/o Shri. K. Prakash, 'Vinalaya', 94 (10/1) Ramakrishnappa Road, Cox Town, Bengaluru – 560 005, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ganjifa Cards of Mysore** under Application No - 60 in respect of Playing Cards falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Smt. Vinutha Prakash  
W/o Shri. K. Prakash
- (B) **Address** : Smt. Vinutha Prakash  
W/o Shri. K. Prakash,  
'Vinalaya', 94 (10/1) Ramakrishnappa Road,  
Cox Town, Bengaluru – 560 005,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : November 29, 2018
- (D) **Registered Geographical  
Indication** : **Ganjifa Cards of Mysore**
- 

GANJIFA CARDS
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Playing Cards

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**G.I. Authorised User Application No. – 670 & 4826 in respect of Ganjifa Cards of Mysore  
Registered GI Application No. – 60**

Application is made by, **Smt. Vijaya Gopinath** W/o Shri. B. R. Gopinath, No. B1-1204, R. N. S. Shanthi Nivas, Tumkur Road, Yeshwanthpur, Bangalore – 560 022, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ganjifa Cards of Mysore** under Application No - 60 in respect of Playing Cards falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Vijaya Gopinath  
W/o Shri. B. R. Gopinath
- (B) **Address** : Smt. Vijaya Gopinath  
W/o Shri. B. R. Gopinath,  
No. B1-1204, R. N. S. Shanthi Nivas,  
Tumkur Road, Yeshwanthpur,  
Bangalore – 560 022,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : November 29, 2018
- (D) **Registered Geographical  
Indication** : **Ganjifa Cards of Mysore**
- 

**GANJIFA CARDS**
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Playing Cards

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**G.I. Authorised User Application No. - 4827 in respect of Ganjifa Cards of Mysore  
Registered GI Application No. – 60**

Application is made by, **Smt. Geetha Lakshmi** D/o Shri. R. Padmanaban, No. 10, 9th Block, Srirampura, II Stage Madhuvana Layout, Mysore, Kuvempunagar – 570 023, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ganjifa Cards of Mysore** under Application No - 60 in respect of Playing Cards falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Smt. Geetha Lakshmi  
D/o Shri. R. Padmanaban
- (B) **Address** : Smt. Geetha Lakshmi  
D/o Shri. R. Padmanaban,  
No. 10, 9th Block, Srirampura,  
II Stage Madhuvana Layout, Mysore,  
Kuvempunagar – 570 023,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : November 29, 2018
- (D) **Registered Geographical  
Indication** : **Ganjifa Cards of Mysore**
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GANJIFA CARDS
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Playing Cards

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**G.I. Authorised User Application No. – 672 & 4828 in respect of Ganjifa Cards of Mysore  
Registered GI Application No. – 60**

Application is made by, **Smt. Vidya Bhat** W/o Shri. Girish K.S., No. 7, Kaustubha, 3rd Main, Jayalakhmipuram, Mysore – 570 012, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ganjifa Cards of Mysore** under Application No - 60 in respect of Playing Cards falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Smt. Vidya Bhat  
W/o Shri. Girish K.S.
- (B) **Address** : Smt. Vidya Bhat  
W/o Shri. Girish K.S.,  
No. 7, Kaustubha, 3rd Main,  
Jayalakhmipuram, Mysore – 570 012,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : November 29, 2018
- (D) **Registered Geographical  
Indication** : **Ganjifa Cards of Mysore**
- 

GANJIFA CARDS
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Playing Cards

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**G.I. Authorised User Application No. – 669 & 4829 in respect of Ganjifa Cards of Mysore  
Registered GI Application No. – 60**

Application is made by, **Smt. Meeradevi** D/o Shri. C. Vishakanta Murthy, No. 30, 'Srichakra Nilaya' RCE Layout, Bhogadi II Stage, (South) Prashantha Nagar, Mysore – 570 026, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ganjifa Cards of Mysore** under Application No - 60 in respect of Playing Cards falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Smt. Meeradevi  
D/o Shri. C. Vishakanta Murthy
- (B) **Address** : Smt. Meeradevi  
D/o Shri. C. Vishakanta Murthy,  
No. 30, 'Srichakra Nilaya' RCE Layout,  
Bhogadi II Stage, (South) Prashantha Nagar,  
Mysore – 570 026,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : November 29, 2018
- (D) **Registered Geographical  
Indication** : **Ganjifa Cards of Mysore**
- 

GANJIFA CARDS
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Playing Cards

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**G.I. Authorised User Application No. – 677 & 4830 in respect of Ganjifa Cards of Mysore  
Registered GI Application No. – 60**

Application is made by, **Shri. Raghupathi Bhat** S/o Shri. Anantaram Bhat, No. 81, 6th Cross, K. C. Layout, Mysore – 570 011, Karnataka, India dated November 29, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ganjifa Cards of Mysore** under Application No - 60 in respect of Playing Cards falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Shri. Raghupathi Bhat  
S/o Shri. Anantaram Bhat
- (B) **Address** : Shri. Raghupathi Bhat  
S/o Shri. Anantaram Bhat,  
No. 81, 6th Cross, K. C. Layout,  
Mysore – 570 011,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : November 29, 2018
- (D) **Registered Geographical  
Indication** : **Ganjifa Cards of Mysore**
- 

GANJIFA CARDS
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Playing Cards

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**G.I. Authorised User Application No. - 5012 in respect of Ganjifa Cards of Mysore  
Registered GI Application No. – 60**

Application is made by, **Mrs. Mamatha Basavaraj** W/o Mr. Basavaraj, No. 2, Defence Avenue, Chellikere, Kalyananagar, Bangalore – 560 043, Karnataka, India dated January 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ganjifa Cards of Mysore** under Application No - 60 in respect of Playing Cards falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mrs. Mamatha Basavaraj  
W/o Mr. Basavaraj
- (B) **Address** : Mrs. Mamatha Basavaraj  
W/o Mr. Basavaraj,  
No. 2, Defence Avenue, Chellikere,  
Kalyananagar, Bangalore – 560 043,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : January 08, 2019
- (D) **Registered Geographical  
Indication** : **Ganjifa Cards of Mysore**
- 

GANJIFA CARDS
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Playing Cards

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**G.I. Authorised User Application No. - 5013 in respect of Ganjifa Cards of Mysore  
Registered GI Application No. – 60**

Application is made by, **Mrs. P. Deepthi** W/o Mr. S. Shree Krishna Prasad, No. 1218, 3rd Main, 7th Cross, Vivekananda Nagar, Mysore – 570 023, Karnataka, India dated January 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ganjifa Cards of Mysore** under Application No - 60 in respect of Playing Cards falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. P. Deepthi  
W/o Mr. S. Shree Krishna Prasad
- (B) **Address** : Mrs. P. Deepthi  
W/o Mr. S. Shree Krishna Prasad,  
No. 1218, 3rd Main, 7th Cross,  
Vivekananda Nagar, Mysore – 570 023,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : January 08, 2019
- (D) **Registered Geographical  
Indication** : **Ganjifa Cards of Mysore**
- 

GANJIFA CARDS
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India
- (G) **Class** : 16
- (H) **Goods** : Class 16 – Playing Cards

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**G.I. Authorised User Application No. - 1537 in respect of Navalgund Durries  
Registered GI Application No. – 61**

Application is made by **Smt. Akkamahadevi Krishna Bhojedar**, Kumbar Oni, Navalgund, District: Dharwad - 582 208, Karnataka, India dated March 11, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navalgund Durries** under Application No - 61 in respect of Rugs Carpetsand Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Smt. Akkamahadevi Krishna Bhojedar

(B) **Address** : Smt. Akkamahadevi Krishna Bhojedar,  
Kumbar Oni, Navalgund,  
District: Dharwad - 582 208,  
Karnataka, India.

(C) **Date of Authorised  
User Application** : March 11, 2013

(D) **Registered Geographical  
Indication** : **Navalgund Durries**



(E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles,

(F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India.

(G) **Class** : 27

(H) **Goods** : Class 27 - Rugs Carpetsand Durries

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**G.I. Authorised User Application No. - 1539 in respect of Navalgund Durries  
Registered GI Application No. – 61**

Application is made by **Smt. Minakshi Chandrashekhar**, K NM 16, Gondhali Street, Navalagunda Navalgund, Navalgund, District: Dharwad - 582 208, Karnataka, India dated March 11, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navalgund Durries** under Application No - 61 in respect of Rugs Carpetsand Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Minakshi Chandrashekhar
- (B) **Address** : Smt. Minakshi Chandrashekhar,  
K NM 16, Gondhali Street, Navalagunda Navalgund,  
Navalgund, District: Dharwad - 582 208,  
Karnataka, India.
- (C) **Date of Authorised User Application** : March 11, 2013
- (D) **Registered Geographical Indication** : **Navalgund Durries**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles,
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 - Rugs Carpetsand Durries

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**G.I. Authorised User Application No. - 1541 in respect of Navalgund Durries  
Registered GI Application No. – 61**

Application is made by **Smt. Mahabubbi Husensab Sotakanhal**, Kumbar Oni, Navalgund, District: Dharwad - 582 208, Karnataka, India dated March 11, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navalgund Durries** under Application No - 61 in respect of Rugs Carpetsand Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Mahabubbi Husensab Sotakanhal
- (B) **Address** : Smt. Mahabubbi Husensab Sotakanhal,  
Kumbar Oni, Navalgund,  
District: Dharwad - 582 208,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : March 11, 2013
- (D) **Registered Geographical  
Indication** : **Navalgund Durries**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles,
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 - Rugs Carpetsand Durries

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**G.I. Authorised User Application No. - 1543 in respect of Navalgund Durries  
Registered GI Application No. – 61**

Application is made by **Smt. Nagaveni Belurappa Shirol**, Kubar Street, Navalgund, District: Dharwad - 582 208, Karnataka, India dated March 11, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navalgund Durries** under Application No - 61 in respect of Rugs Carpetsand Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Nagaveni Belurappa Shirol
- (B) **Address** : Smt. Nagaveni Belurappa Shirol,  
Kubar Street, Navalgund,  
District: Dharwad - 582 208,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : March 11, 2013
- (D) **Registered Geographical  
Indication** : **Navalgund Durries**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles,
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 - Rugs Carpetsand Durries

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**G.I. Authorised User Application No. - 1544 in respect of Navalgund Durries  
Registered GI Application No. – 61**

Application is made by **Smt. Nagavva Nagappa Bojadar**, Kumbae Plat, Navalagunda, Navalgund, District: Dharwad - 582 208, Karnataka, India dated March 11, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navalgund Durries** under Application No - 61 in respect of Rugs Carpetsand Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Nagavva Nagappa Bojadar
- (B) **Address** : Smt. Nagavva Nagappa Bojadar,  
Kumbae Plat, Navalagunda, Navalgund,  
District: Dharwad - 582 208,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : March 11, 2013
- (D) **Registered Geographical  
Indication** : **Navalgund Durries**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles,
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 - Rugs Carpetsand Durries

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**G.I. Authorised User Application No. - 1545 in respect of Navalgund Durries  
Registered GI Application No. – 61**

Application is made by **Smt. Laxmavva Tippanna Bhajantri**, Navalgund, District: Dharwad - 582 208, Karnataka, India dated March 11, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navalgund Durries** under Application No - 61 in respect of Rugs Carpetsand Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Laxmavva Tippanna Bhajantri
- (B) **Address** : Smt. Laxmavva Tippanna Bhajantri,  
Navalgund, District: Dharwad - 582 208,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : March 11, 2013
- (D) **Registered Geographical  
Indication** : **Navalgund Durries**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles,
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 - Rugs Carpetsand Durries

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**G.I. Authorised User Application No. - 1546 in respect of Navalgund Durries  
Registered GI Application No. – 61**


Application is made by **Smt. Tippavva V Bhajantari**, Kumbar Street, Navalgund, District: Dharwad - 582 208, Karnataka, India dated March 11, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navalgund Durries** under Application No - 61 in respect of Rugs Carpetsand Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Tippavva V Bhajantari
- (B) **Address** : Smt. Tippavva V Bhajantari,  
Kumbar Street, Navalgund,  
District: Dharwad - 582 208,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : March 11, 2013
- (D) **Registered Geographical  
Indication** : **Navalgund Durries**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles,
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 - Rugs Carpetsand Durries

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**G.I. Authorised User Application No. - 1547 in respect of Navalgund Durries  
Registered GI Application No. – 61**

Application is made by **Smt. Safurabegum H Makandar**, C-1005 Near Malangshahvali Darga, Navalagund, Navalgund, District: Dharwad - 582 208, Karnataka, India dated March 11, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navalgund Durries** under Application No - 61 in respect of Rugs Carpetsand Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Safurabegum H Makandar
- (B) **Address** : Smt. Safurabegum H Makandar,  
C-1005 Near Malangshahvali Darga, Navalagund,  
Navalgund, District: Dharwad - 582 208,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : March 11, 2013
- (D) **Registered Geographical  
Indication** : **Navalgund Durries**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles,
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 - Rugs Carpetsand Durries

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**G.I. Authorised User Application No. - 1550 in respect of Navalgund Durries  
Registered GI Application No. – 61**

Application is made by **Smt. Rekha Manjunath Gondhale**, B N 18 Gondhale Street, Navalagunda, Navalgund, District: Dharwad - 582 208, Karnataka, India dated March 11, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navalgund Durries** under Application No - 61 in respect of Rugs Carpetsand Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Rekha Manjunath Gondhale
- (B) **Address** : Smt. Rekha Manjunath Gondhale,  
B N 18 Gondhale Street, Navalagunda, Navalgund,  
District: Dharwad - 582 208,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : March 11, 2013
- (D) **Registered Geographical  
Indication** : **Navalgund Durries**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles,
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 - Rugs Carpetsand Durries

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**G.I. Authorised User Application No. - 1551 in respect of Navalgund Durries  
Registered GI Application No. – 61**

Application is made by **Smt. Paravva Bhimappa Badami**, K N 13 Kumbara Street, Navalagunda, Navalgund, District: Dharwad - 582 208, Karnataka, India dated March 11, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navalgund Durries** under Application No - 61 in respect of Rugs Carpetsand Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Smt. Paravva Bhimappa Badami
- (B) **Address** : Smt. Paravva Bhimappa Badami,  
K N 13 Kumbara Street, Navalagunda, Navalgund,  
District: Dharwad - 582 208,  
Karnataka, India.
- (C) **Date of Authorised User Application** : March 11, 2013
- (D) **Registered Geographical Indication** : **Navalgund Durries**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles,
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 - Rugs Carpetsand Durries

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**G.I. Authorised User Application No. - 1552 in respect of Navalgund Durries  
Registered GI Application No. – 61**


Application is made by **Smt. Parvatevva Shivanand Kataraki**, Manjunathnagar, Navalagund, Navalgund, District: Dharwad - 582 208, Karnataka, India dated March 11, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navalgund Durries** under Application No - 61 in respect of Rugs Carpetsand Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Parvatevva Shivanand Kataraki
- (B) **Address** : Smt. Parvatevva Shivanand Kataraki,  
Manjunathnagar, Navalagund, Navalgund,  
District: Dharwad - 582 208,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : March 11, 2013
- (D) **Registered Geographical  
Indication** : **Navalgund Durries**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles,
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 - Rugs Carpetsand Durries

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**G.I. Authorised User Application No. - 1554 in respect of Navalgund Durries  
Registered GI Application No. – 61**

Application is made by **Smt. Mahaboobi Khadarasab Patavegar**, Jamakhan Galli, Navalgund, District: Dharwad - 582 208, Karnataka, India dated March 11, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navalgund Durries** under Application No - 61 in respect of Rugs Carpetsand Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Mahaboobi Khadarasab Patavegar
- (B) **Address** : Smt. Mahaboobi Khadarasab Patavegar,  
Jamakhan Galli, Navalgund,  
District: Dharwad - 582 208,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : March 11, 2013
- (D) **Registered Geographical  
Indication** : **Navalgund Durries**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles,
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 - Rugs Carpetsand Durries

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**G.I. Authorised User Application No. - 1561 in respect of Navalgund Durries  
Registered GI Application No. – 61**

Application is made by **Smt. Bibijana Devaridu**, # 2492, Kumbar Oni, Navalagund, Navalgund, District: Dharwad - 582 208, Karnataka, India dated March 11, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navalgund Durries** under Application No - 61 in respect of Rugs Carpetsand Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Bibijana Devaridu
- (B) **Address** : Smt. Bibijana Devaridu,  
# 2492, Kumbar Oni, Navalagund, Navalgund,  
District: Dharwad - 582 208,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : March 11, 2013
- (D) **Registered Geographical  
Indication** : **Navalgund Durries**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles,
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 - Rugs Carpetsand Durries

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**G.I. Authorised User Application No. - 1562 in respect of Navalgund Durries  
Registered GI Application No. – 61**

Application is made by **Smt. Abidabegum Mainuddin Mulla**, Navalgund, District: Dharwad - 582 208, Karnataka, India dated March 11, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navalgund Durries** under Application No - 61 in respect of Rugs Carpetsand Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Abidabegum Mainuddin Mulla
- (B) **Address** : Smt. Abidabegum Mainuddin Mulla,  
Navalgund, District: Dharwad - 582 208,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : March 11, 2013
- (D) **Registered Geographical  
Indication** : **Navalgund Durries**
- 
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts),  
Ministry of Textiles,
- (F) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block No.7, R.K. Puram,  
New Delhi, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 - Rugs Carpetsand Durries

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**G.I. Authorised User Application No. - 5360 in respect of Molakalmuru Sarees  
Registered GI Application No. – 77**

Application is made by, **Shri. D S Mohan Das** S/o Mr. Sri D M Sidhappa at Davalappana Beedhi, Molakalmuru Town and Taluk: Chitraduerga – 577 535, Karnataka, India, dated March 21, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Molakalmuru Sarees** under Application No - 77 in respect of Sarees falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. D S Mohan Das  
S/o Mr. Sri D M Sidhappa
- (B) **Address** : Shri. D S Mohan Das,  
S/o Mr. Sri D M Sidhappa  
Davalappana Beedhi, Molakalmuru  
Town and Taluk: Chitraduerga – 577 535,  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : March 21, 2019
- (D) **Registered Geographical  
Indication** : **Molakalmuru Sarees**
- (E) **Registered Proprietor** : The Commissioner for Textile, Development and Director  
Of Handlooms and Textiles, Government of Karnataka
- (F) **Address** : The Commissioner for Textile, Development and Director  
Of Handlooms and Textiles, Government of Karnataka,  
No. 14/3A, 3<sup>rd</sup> Floor, R.P. Building, Nrupatunga Road,  
Bangalore – 560001,  
Karnataka, India
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Sarees

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**G.I. Authorised User Application No. - 5041 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Mr. Vivek Yashwant Bhide** S/o Mr. Yashwant Bhide at 401, Punyai, Brahmtek Wadi, Malgund, Ratnagiri - 415 615, Maharashtra, India dated February 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No – 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vivek Yashwant Bhide
- (B) **Address** : Mr. Vivek Yashwant Bhide,  
401, Punyai, Brahmtek Wadi, Malgund,  
Ratnagiri - 415 615, Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 08, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5042 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Mr. Ramachandra Jayant Desai** S/o Mr. Jayant Raghunath at No. 265, Desai Wadi, Post: Pawas, Taluk: Pawas, District: Ratnagiri - 415 616, Maharashtra, India dated February 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramachandra Jayant Desai
- (B) **Address** : Mr. Ramachandra Jayant Desai,  
No. 265, Desai Wadi, Post: Pawas, Taluk: Pawas,  
District: Ratnagiri - 415 616, Maharashtra, India.
- (C) **Date of Authorised User Application** : February 08, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5043 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **M/s. Bhide Industries** Represented by Mr. Vivek Yashwant Bhide, at No. 399, Post: Malgund, Taluk: Ratnagiri, District: Ratnagiri - 415 615, Maharashtra, India dated February 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Bhide Industries
- (B) **Address** : M/s. Bhide Industries  
No. 399, Post: Malgund, Taluk: Ratnagiri,  
District: Ratnagiri - 415 615, Maharashtra, India.
- (C) **Date of Authorised User Application** : February 08, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5044 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **M/s. Desai Products** Represented by Mr. Ramachandra Jayant Desai, at 1222, Post: Pawas, Taluk: Ratnagiri, District: Ratnagiri - 415 616, Maharashtra, India dated February 08, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Desai Products
- (B) **Address** : M/s. Desai Products  
1222, Post: Pawas, Taluk: Ratnagiri,  
District: Ratnagiri - 415 616, Maharashtra, India.
- (C) **Date of Authorised User Application** : February 08, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5045 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Girish Sakharam Joshi** S/o Shri. Sakharam Joshi, at 350, Ratnagiri Pawas Road, Wayangani, Phansop, Ratnagiri - 415 612, Maharashtra, India dated February 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Girish Sakharam Joshi
- (B) **Address** : Shri. Girish Sakharam Joshi  
350, Ratnagiri Pawas Road,  
Wayangani, Phansop, Ratnagiri - 415 612,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 25, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5046 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Shekhar Shivajirao Vichare** S/o Shri. Shivajirao Vichare, at Laxmi Keshav, 19 Vishram Baug, Senapati Bapat Road, Pune – 411 016, Maharashtra, India dated February 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Shekhar Shivajirao Vichare
- (B) **Address** : Shri. Shekhar Shivajirao Vichare  
Laxmi Keshav, 19 Vishram Baug,  
Senapati Bapat Road, Pune – 411 016,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5047 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Sudhakar Narhar Marathe** S/o Shri. Narhar Marathe, at No. 668, Vanashri, Banewadi, Pomendi BK., Ratnagiri – 415 612, Maharashtra, India dated February 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sudhakar Narhar Marathe
- (B) **Address** : Shri. Sudhakar Narhar Marathe  
No. 668, Vanashri, Banewadi, Pomendi BK.,  
Ratnagiri – 415 612,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5048 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Shriram Krishnaji Dhakras** S/o Shri. Krishnaji R. Dhakras, at 3-a/90, Bhaktiyog Society, L.t. Road, Paranjpe Nagar, Vazira Naka, Borivali West, Mumbai – 400 091, Maharashtra, India dated February 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Shriram Krishnaji Dhakras
- (B) **Address** : Shri. Shriram Krishnaji Dhakras  
3-a/90, Bhaktiyog Society L.t. Road, Paranjpe Nagar,  
Vazira Naka, Borivali West, Mumbai – 400 091,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5049 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Shrikrishna Govind Dhakras** S/o Shri. Govind Dhakras, at 533, Satybhama niwas, nateshwar Mandir javal Nate, Ratnagiri - 415 806, Maharashtra, India dated February 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Alphonso under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Shrikrishna Govind Dhakras
- (B) **Address** : Shri. Shrikrishna Govind Dhakras  
533, Satybhama niwas, nateshwar Mandir javal Nate,  
Ratnagiri - 415 806,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 25, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5050 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Santosh Anant Shinde** S/o Shri. Anant Narayan Shinde, at 80 d, Thul Wadi, Mavalange, Ratnagiri – 415 616, Maharashtra, India dated February 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Santosh Anant Shinde
- (B) **Address** : Shri. Santosh Anant Shinde,  
80 d, Thul Wadi, Mavalange,  
Ratnagiri – 415 616,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5051 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Vivek Sadanand Patankar** S/o Shri. Sadanand Patankar, at 33 Blaze Apt Chs Nr State Bank of India, Thane - 400 602, Maharashtra, India dated February 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Vivek Sadanand Patankar
- (B) **Address** : Shri. Vivek Sadanand Patankar,  
33 Blaze Apt Chs Nr State Bank of India,  
Thane - 400 602,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5052 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Prakash Shankar Salvi** S/o Shri. Shankar Tukaram Salvi, at Finolex Fata, Golap, Ratnagiri – 415 616, Maharashtra, India dated February 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Prakash Shankar Salvi
- (B) **Address** : Shri. Prakash Shankar Salvi,  
Finolex Fata, Golap, Ratnagiri – 415 616,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5053 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **M/s. Mahakali Products** Represented by Shri. Santosh Anant Shinde, at H. No. 565 B, Building No. 719, A/P Mavlange (Pavas), Taluk: Ratnagiri, District: Ratnagiri - 415 616, Maharashtra, India dated February 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Mahakali Products
- (B) **Address** : M/s. Mahakali Products,  
H. No. 565 B, Building No. 719, A/P Mavlange (Pavas),  
Taluk: Ratnagiri, District: Ratnagiri - 415 616,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 25, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5054 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **M/s. Abhishek Canning** Represented by Mr. Abhishek Suhas Shinde, at SR. No. 926, Nakhare, Taluk: Ratnagiri, District: Ratnagiri - 415 616, Maharashtra, India dated February 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Abhishek Canning
- (B) **Address** : M/s. Abhishek Canning,  
SR. No. 926, Nakhare, Taluk: Ratnagiri,  
District: Ratnagiri - 415 616,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5055 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **M/s. Pawas Canning** Represented by Mr. Hemant Raghunath Desai, S. No. 84-B-1, House No. 930, Post: Pawas, Taluk: Ratnagiri, District: Ratnagiri - 415 616, Maharashtra, India dated February 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Pawas Canning
- (B) **Address** : M/s. Pawas Canning,  
S. No. 84-B-1, House No. 930, Post: Pawas,  
Taluk: Ratnagiri, District: Ratnagiri - 415 616,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5056 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Mohan Pandharinath Damle** S/o Mr. Pandharinath Damle, at 440, katal Wadi Kolambe, Ratnagiri - 415 612, Maharashtra, India dated February 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Mohan Pandharinath Damle
- (B) **Address** : Shri. Mohan Pandharinath Damle,  
440, katal Wadi Kolambe,  
Ratnagiri - 415 612,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5057 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Prashant Gajanan Mahadik** S/o Mr. Gajanan Mahadik, at 15/70 B.I.T. Chawl, Madhevroa Gangan Road, Opp Telephone Exchange, Agripada, Mumbai – 400 011, Maharashtra, India dated February 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Prashant Gajanan Mahadik
- (B) **Address** : Shri. Prashant Gajanan Mahadik,  
15/70 B.I.T. Chawl, Madhevroa Gangan Road,  
Opp Telephone Exchange, Agripada, Mumbai – 400 011,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : February 25, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5058 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Vijay Shantaram Khandekar** S/o Mr. Shantaram Bhaskar Khandekar, at No. 1240, Umberwadi, Kotawada, District: Ratnagiri - 415 617, Maharashtra, India dated February 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Vijay Shantaram Khandekar
- (B) **Address** : Shri. Vijay Shantaram Khandekar,  
No. 1240, Umberwadi, Kotawada,  
District: Ratnagiri - 415 617,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5059 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Umesh Ghanashyam Lanjekar** S/o Mr. Ghanashyam Lanjekar, at No. 897/A, Bording Road, Near Desai High School, Taluk: Ratnagiri, District: Ratnagiri - 415 612, Maharashtra, India dated February 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Umesh Ghanashyam Lanjekar
- (B) **Address** : Shri. Umesh Ghanashyam Lanjekar,  
No. 897/A, Bording Road, Near Desai High School,  
Taluk: Ratnagiri, District: Ratnagiri - 415 612,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5060 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Smt. Hemangi Hemant Desai W/o** Mr. Hemant Raghunath Desai, at 401, Desai Wadi, Pawas, Ratnagiri - 415 616, Maharashtra, India dated February 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Hemangi Hemant Desai
- (B) **Address** : Smt. Hemangi Hemant Desai,  
401, Desai Wadi, Pawas, Ratnagiri - 415 616,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5061 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Hemant Raghunath Desai** S/o Mr. Raghunath Desai, at Post: Pawas, Taluk: Ratnagiri, District: Ratnagiri - 415 616, Maharashtra, India dated February 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Hemant Raghunath Desai
- (B) **Address** : Shri. Hemant Raghunath Desai,  
Post: Pawas, Ratnagiri - 415 616,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5062 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Suhas Anant Shinde S/o** Mr. Anant Narayan Shinde, at 80, Thul Wadi, Mavalange, Ratnagiri - 415 616, Maharashtra, India dated February 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Suhas Anant Shinde
- (B) **Address** : Shri. Suhas Anant Shinde,  
80, Thul Wadi, Mavalange, Ratnagiri - 415 616,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5063 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Ravindra Dhondu Sakapal** S/o Mr. Dhondu Sakapal, at Vadapeth (Adivare), Taluk: Rajapur, District: Ratnagiri - 416 702, Maharashtra, India dated February 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Ravindra Dhondu Sakapal
- (B) **Address** : Shri. Ravindra Dhondu Sakapal,  
Vadapeth (Adivare), Taluk: Rajapur,  
District: Ratnagiri - 416 702,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5064 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Sudhakar Anant Behere** S/o Mr. Anant Behere, at 245 A-4, thikan behere kurdhe, Mervi, Ratnagiri – 415 616, Maharashtra, India dated February 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sudhakar Anant Behere
- (B) **Address** : Shri. Sudhakar Anant Behere,  
245 A-4, thikan behere kurdhe, Mervi,  
Ratnagiri – 415 616,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5065 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Smt. Anagha Anil Narvekar** W/o Mr. Anil Narvekar, at 622-O, Nachane Road, Behind Power House, Ratnagiri – 415 612, Maharashtra, India dated February 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Anagha Anil Narvekar
- (B) **Address** : Smt. Anagha Anil Narvekar,  
622-O, Nachane Road, Behind Power House,  
Ratnagiri – 415 612,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : February 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5066 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Vinay Parshuram Ketkar** S/o Mr. Parshuram Ketkar, at H-3/701, Lokvruksha Lok Upavan Phase - 2, Off Pokharan Road No. 2, Near Vasant Vihar, Thane - 400 601, Maharashtra, India dated February 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Vinay Parshuram Ketkar
- (B) **Address** : Shri. Vinay Parshuram Ketkar,  
H-3/701 Lokvruksha Lok Upavan Phase 2,  
Off Pokharan Road No. 2, Near Vasant Vihar,  
Thane - 400 601, Maharashtra, India.
- (C) **Date of Authorised User Application** : February 25, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5067 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Prasad Dattaram Narwekar** S/o Mr. Dattaram Narwekar, at No. 622/O, Nachane Road, Behind Power House, Taluk: Ratnagiri, Maharashtra, India dated March 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Prasad Dattaram Narwekar
- (B) **Address** : Shri. Prasad Dattaram Narwekar,  
No. 622/O, Nachane Road, Behind Power House,  
Taluk: Ratnagiri,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : March 06, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5068 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Surendra Shridhar Karekar** S/o Mr. Shridhar Karekar, at No. 864, Wada Peth, Adivare, Taluk: Rajapur, District: Ratnagiri - 416 707, Maharashtra, India dated March 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Surendra Shridhar Karekar
- (B) **Address** : Shri. Surendra Shridhar Karekar,  
No. 864, Wada Peth, Adivare, Taluk: Rajapur,  
District: Ratnagiri - 416 707,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : March 06, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra, India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5069 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Rajesh Chandrakant Palekar** S/o Mr. Chandrakant Palekar, at House No. 1, Matruchhaya, Bhavani Nagar, Khedashi Naka, Karwanchiwadi, MIDC (RTG), Taluk: Ratnagiri, District: Ratnagiri - 415 639, Maharashtra, India dated March 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Rajesh Chandrakant Palekar
- (B) **Address** : Shri. Rajesh Chandrakant Palekar,  
House No. 1, Matruchhaya, Bhavani Nagar, Khedashi  
Naka, Karwanchiwadi, MIDC (RTG),  
Taluk: Ratnagiri, District: Ratnagiri - 415 639,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 06, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5070 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Gajanan Vishnu Ranade** S/o Mr. Vishnu Ranade, at No. 33, Brahman wadi, Gaonkhadi, Taluk: Ratnagiri, District: Ratnagiri - 415 626, Maharashtra, India dated March 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Gajanan Vishnu Ranade
- (B) **Address** : Shri. Gajanan Vishnu Ranade,  
No. 33, Brahman wadi, Gaonkhadi, Taluk: Ratnagiri,  
District: Ratnagiri - 415 626,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 06, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5071 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Shriram Narayan Phadke** S/o Mr. Narayan Phadke, at No. 44, Near Ram Mandir, Purnagad, Taluk: Ratnagiri, District: Ratnagiri - 415 616, Maharashtra, India dated March 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Shriram Narayan Phadke
- (B) **Address** : Shri. Shriram Narayan Phadke,  
No. 44, Near Ram Mandir, Purnagad, Taluk: Ratnagiri,  
District: Ratnagiri - 415 616,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 06, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5072 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Purnanand Hari Tamhankar** S/o Mr. Hari Tamhankar, at No. 375, Navanagar wadi, Purngad, Taluk: Ratnagiri, District: Ratnagiri - 415 616, Maharashtra, India dated March 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Purnanand Hari Tamhankar
- (B) **Address** : Shri. Purnanand Hari Tamhankar,  
No. 375, Navanagar wadi, Purngad,  
Taluk: Ratnagiri, District: Ratnagiri - 415 616,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : March 06, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5073 in respect of Alphonso**  
**Registered GI Application No. – 139**

Application is made by, **Smt. Ujwala Yashwant Bobade** W/o Mr. Yashwant Bobade, at 4/63, 6th Floor Parijat Apartment, Mahavir Nagar, New Link Road, Near Vasant Complex, Kandivali West S.O, Mumbai - 400 067, Maharashtra, India dated March 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Ujwala Yashwant Bobade
- (B) **Address** : Smt. Ujwala Yashwant Bobade,  
4/63, 6th Floor Parijat Apartment, Mahavir Nagar,  
New Link Road, Near Vasant Complex, Kandivali West S.O,  
Mumbai - 400 067, Maharashtra, India.
- (C) **Date of Authorised User Application** : March 06, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5074 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Smt. Radhika Rajesh Pednekar** W/o Mr. Rajesh Pednekar, at No. 581, Suyog, Khedshi Naka, Karwanchiwadi, MIDC, Taluk: Ratnagiri, District: Ratnagiri - 415 639, Maharashtra, India dated March 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Radhika Rajesh Pednekar
- (B) **Address** : Smt. Radhika Rajesh Pednekar,  
No. 581, Suyog, Khedshi Naka, Karwanchiwadi, MIDC,  
Taluk: Ratnagiri, District: Ratnagiri - 415 639,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : March 06, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5075 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Chandrashekhar Prakash Joshi** S/o Mr. Prakash Joshi, at No. 175, Neware, Taluk: Ratnagiri, District: Ratnagiri - 415 620, Maharashtra, India dated March 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Chandrashekhar Prakash Joshi
- (B) **Address** : Shri. Chandrashekhar Prakash Joshi,  
No. 175, Neware, Taluk: Ratnagiri,  
District: Ratnagiri - 415 620,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 06, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5076 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Santosh Dwarakanath Rege** S/o Mr. Dwarakanath Rege, at No. 563, Shindewadi, Gaonkhadi, Taluk: Ratnagiri, District: Ratnagiri - 415 626, Maharashtra, India dated March 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Santosh Dwarakanath Rege
- (B) **Address** : Shri. Santosh Dwarakanath Rege,  
No. 563, Shindewadi, Gaonkhadi,  
Taluk: Ratnagiri, District: Ratnagiri - 415 626,  
Maharashtra, India
- (C) **Date of Authorised  
User Application** : March 06, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5077 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **M/s. Anish Farms** Represented by Mr. Umesh Ghanashyam Lanjekar, at No. 897/A, Boarding Road, Near Desai High School, Taluk: Ratnagiri, District: Ratnagiri – 415 612, Maharashtra, India dated March 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Anish Farms
- (B) **Address** : M/s. Anish Farms,  
No. 897/A, Boarding Road, Near Desai High School,  
Taluk: Ratnagiri, District: Ratnagiri – 415 612,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 06, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5078 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **M/s. Nisarg Agro Products** Represented by Mrs. Ujwala Yashwant Bobade, at No. 4/63, Sixth Floor, Parijat Apartment, Mahavir Nagar, New Link Road, Near Vasant Complex, Kandivali West S.O, Mumbai - 400 067, Maharashtra, India dated March 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Nisarg Agro Products
- (B) **Address** : M/s. Nisarg Agro Products,  
No. 4/63, Sixth Floor, Parijat Apartment, Mahavir Nagar,  
New Link Road, Near Vasant Complex, Kandivali West S.O,  
Mumbai - 400 067,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : March 06, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5079 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **M/s. Nate Vividha Karyakari Sahakari Seva Society Marayadit**, at Post: Nate, Taluk: Rajapur, District: Ratnagiri - 415 806, Maharashtra, India dated March 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Nate Vividha Karyakari Sahakari Seva Society  
Marayadit
- (B) **Address** : M/s. Nate Vividha Karyakari Sahakari Seva Society  
Marayadit  
Post: Nate, Taluk: Rajapur, District: Ratnagiri - 415 806,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 06, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5080 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **M/s. Shriyam Multipliers Private Limited** Represented by Mr. Prasad Dhananjay Ghate, at Plot No. 53, Patwardhan Baug, Erandwane, Pune City - 411 004, Maharashtra, India dated March 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Shriyam Multipliers Private Limited
- (B) **Address** : M/s. Shriyam Multipliers Private Limited,  
Plot No. 53, Patwardhan Baug, Erandwane,  
Pune City - 411 004,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 06, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5081 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **M/s. Aprikot Foodserve** Represented by Mr. Prasad Dhananjay Ghate, at Flat No. 2, Vidyadhan Apartment, Plot No. 53, Patwardhan Baug, Erandwane, Pune – 411 004, Maharashtra, India dated March 06, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Aprikot Foodserve
- (B) **Address** : M/s. Aprikot Foodserve,  
Flat No. 2, Vidyadhan Apartment, Plot No. 53,  
Patwardhan Baug, Erandwane, Pune – 411 004,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 06, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5252 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Smt. Saraswati Jayprakash Gandhi** W/o Shri. Jayprakash Gandhi, at No. E 96, MIDC, Mirjole, Taluk: Ratnagiri, District: Ratnagiri – 415 639, Maharashtra, India dated March 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Saraswati Jayprakash Gandhi
- (B) **Address** : Smt. Saraswati Jayprakash Gandhi,  
No. E 96, MIDC, Mirjole, Taluk: Ratnagiri,  
District: Ratnagiri – 415 639,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 18, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5253 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Vishwas Suryakant Damale** S/o Shri. Suryakant Damale, at 213B, Varcha Vathar, Kolambe, Taluk: Ratnagiri, District: Ratnagiri – 415 612, Maharashtra, India dated March 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Vishwas Suryakant Damale
- (B) **Address** : Shri. Vishwas Suryakant Damale,  
213B, Varcha Vathar, Kolambe,  
Taluk: Ratnagiri, District: Ratnagiri – 415 612,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : March 18, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5254 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Vivek Suryakant Damle** S/o Shri. Suryakant Damle, at 213 A, Kolambe, Taluk: Ratnagiri, District: Ratnagiri – 415 612, Maharashtra, India dated March 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Vivek Suryakant Damle
- (B) **Address** : Shri. Vivek Suryakant Damle,  
213 A, Kolambe, Taluk: Ratnagiri,  
District: Ratnagiri – 415 612,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 18, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5255 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Prashant Vinayak Kulkarni** S/o Shri. Vinayak Kulkarni, at House No. 498, Newarekarwadi, Nivendi, Taluk: Ratnagiri, District: Ratnagiri, Maharashtra, India dated March 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Prashant Vinayak Kulkarni
- (B) **Address** : Shri. Prashant Vinayak Kulkarni,  
House No. 498, Newarekarwadi, Nivendi,  
Taluk: Ratnagiri, District: Ratnagiri,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 18, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5256 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Sunil Mohan Rumade** S/o Shri. Mohan Sahadev Rumade, at House No. 959, Rumadewadi, wada Peth, Adivare, Taluk: Rajapur, District: Ratnagiri – 416 707, Maharashtra, India dated March 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sunil Mohan Rumade
- (B) **Address** : Shri. Sunil Mohan Rumade,  
House No. 959, Rumadewadi, wada Peth, Adivare,  
Taluk: Rajapur, District: Ratnagiri – 416 707,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 18, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5257 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Smt. Usha Tukaram Chaugule** W/o Shri. Tukaram Chaugule, at No. 119/4, A Shiv Darshan, Pune Satara Road, Near Samzota Mitra Mandal Parvti, Pune – 411 009, Maharashtra, India dated March 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Usha Tukaram Chaugule
- (B) **Address** : Smt. Usha Tukaram Chaugule,  
No. 119/4, A Shiv Darshan, Pune Satara Road,  
Near Samzota Mitra Mandal Parvti, Pune – 411 009,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 18, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5258 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Salil Dattatray Damle** S/o Shri. Dattatray Damle, at House No. 266, Khambacha Mala, Kolambe, Taluk: Ratnagiri, District: Ratnagiri, Maharashtra, India dated March 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Salil Dattatray Damle
- (B) **Address** : Shri. Salil Dattatray Damle,  
House No. 266, Khambacha Mala, Kolambe,  
Taluk: Ratnagiri, District: Ratnagiri,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 18, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5259 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **M/s. Raj Corporation** Represented by Shri. Sanjay Hasmukhrai Shah, at 201 – Solitaire N. L. Complex Road, Anand Nagar, Near N. L. Garden Dahisar East, Mumbai – 400 068, Maharashtra, India dated March 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Raj Corporation
- (B) **Address** : M/s. Raj Corporation,  
201 – Solitaire N. L. Complex Road, Anand Nagar,  
Near N. L. Garden Dahisar East, Mumbai – 400 068,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 18, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5260 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **M/s. Ofresh Only Organic** Represented by Shri. Jitendra Shriniwas Alase, at Flat No. 6, Shubham Apartment, Adarsha Nagar, Navi Sangavi, Pune – 411 061, Maharashtra, India dated March 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Ofresh Only Organic
- (B) **Address** : M/s. Ofresh Only Organic,  
Flat No. 6, Shubham Apartment, Adarsha Nagar,  
Navi Sangavi, Pune – 411 061,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 18, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5261 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **M/s. Konkan Mango Processing (Ratnagiri), Private Limited** Represented by Shri. Ramachandra Jayant Desai, at No. 354-1/2, Post: Pawas, Taluk: Ratnagiri, District: Ratnagiri – 415 616, Maharashtra, India dated March 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Konkan Mango Processing (Ratnagiri),  
Private Limited
- (B) **Address** : M/s. Konkan Mango Processing (Ratnagiri),  
Private Limited,  
No. 354-1/2, Post: Pawas, Taluk: Ratnagiri,  
District: Ratnagiri – 415 616, Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 18, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)  
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**G.I. Authorised User Application No. - 5262 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **M/s. Bhide's Konkan Shoppee** Represented by Shri. Ashutosh Vivek Bhide, at Shop No. 13, Anupam Complex, Near Konkan Express Hotel, Kothrud, District: Ratnagiri – 411 038, Maharashtra, India dated March 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Bhide's Konkan Shoppee
- (B) **Address** : M/s. Bhide's Konkan Shoppee,  
Shop No. 13, Anupam Complex, Near Konkan Express  
Hotel, Kothrud, District: Ratnagiri – 411 038,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 18, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5263 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Rajendra Ganpat Bidu** S/o Shri. Ganpat Bidu, at No. 834, Wayangani Road, Wayangani, Taluk: Ratnagiri, District: Ratnagiri – 415 620, Maharashtra, India dated March 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Rajendra Ganpat Bidu
- (B) **Address** : Shri. Rajendra Ganpat Bidu,  
No. 834, Wayangani Road, Wayangani, Taluk: Ratnagiri,  
District: Ratnagiri – 415 620,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 18, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5264 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Keshav Bhaskar Bhat** S/o Shri. Bhaskar Bhat, at No. 772/D, Vedavati, Mazgaon Road, Near ICICI Bank, Kaiwalyanagar, Taluk: Ratnagiri, District: Ratnagiri – 415 639, Maharashtra, India dated March 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Keshav Bhaskar Bhat
- (B) **Address** : Shri. Keshav Bhaskar Bhat,  
No. 772/D, Vedavati, Mazgaon Road, Near ICICI Bank,  
Kaiwalyanagar, Taluk: Ratnagiri,  
District: Ratnagiri – 415 639, Maharashtra, India.
- (C) **Date of Authorised User Application** : March 18, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5265 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Chandrakant Govind Bhawe** S/o Shri. Govind Bhawe, at H. No. 49, Margambe wadi, Post: Vetoshi, Kotawada, District: Ratnagiri - 415 617, Maharashtra, India dated March 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Chandrakant Govind Bhawe
- (B) **Address** : Shri. Chandrakant Govind Bhawe,  
H. No. 49, Margambe wadi, Post: Vetoshi, Kotawada,  
District: Ratnagiri - 415 617,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : March 18, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5266 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Vijay Shantaram Mohite** S/o Shri. Shantaram Mohite, at No. 203, Nerake, Tise wadi, Gothane, Doniwade, Taluk: Rajapur, District: Ratnagiri – 416 705, Maharashtra, India dated March 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Vijay Shantaram Mohite
- (B) **Address** : Shri. Vijay Shantaram Mohite,  
No. 203, Nerake, Tise wadi, Gothane, Doniwade,  
Taluk: Rajapur, District: Ratnagiri – 416 705,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 18, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5267 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Dhananjay Bhalchandra Joshi** S/o Shri. Bhalchandra Joshi, at Kuwarbav, Post: MIDC, Taluk: Ratnagiri, District: Ratnagiri, Maharashtra, India dated March 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Dhananjay Bhalchandra Joshi
- (B) **Address** : Shri. Dhananjay Bhalchandra Joshi,  
Kuwarbav, Post: MIDC, Taluk: Ratnagiri,  
District: Ratnagiri,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 18, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5268 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Prakash Kashinath Dukale** S/o Shri. Kashinath Dukale, at No. 650 B, Post: Kasheli, Wadivathar, Taluk: Rajapur, District: Ratnagiri – 416 707, Maharashtra, India dated March 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Prakash Kashinath Dukale
- (B) **Address** : Shri. Prakash Kashinath Dukale,  
No. 650 B, Post: Kasheli, Wadivathar,  
Taluk: Rajapur, District: Ratnagiri – 416 707,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 18, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5269 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Pradeep Parshuram Kunte** S/o Shri. Parshuram Kunte, at No. 2/260, Jagushte Colony, R.T.O Road, Kuwarbav, Taluk: Ratnagiri, District: Ratnagiri – 415 639, Maharashtra, India dated March 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Pradeep Parshuram Kunte
- (B) **Address** : Shri. Pradeep Parshuram Kunte,  
No. 2/260, Jagushte Colony, R.T.O Road, Kuwarbav,  
Taluk: Ratnagiri, District: Ratnagiri – 415 639,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : March 18, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5270 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Shrikant Shantaram Prabhudesai** S/o Shri. Shantaram Prabhudesai, at No. 506, Vavul wadi, kumbhavade, Taluk: Rajapur, District: Ratnagiri – 416 702, Maharashtra, India dated March 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Shrikant Shantaram Prabhudesai
- (B) **Address** : Shri. Shrikant Shantaram Prabhudesai,  
No. 506, Vavul wadi, kumbhavade, Taluk: Rajapur,  
District: Ratnagiri – 416 702,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 18, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5271 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Anant Dhondu Bhadkamkar** S/o Shri. Dhondu Bhadkamkar, at No. 196, Rameshwar wadi, Pomendi Budruk, Taluk: Ratnagiri, District: Ratnagiri – 415 619, Maharashtra, India dated March 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Anant Dhondu Bhadkamkar
- (B) **Address** : Shri. Anant Dhondu Bhadkamkar,  
No. 196, Rameshwar wadi, Pomendi Budruk,  
Taluk: Ratnagiri, District: Ratnagiri – 415 619,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 18, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5272 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Satish Raghunath Ambekar** S/o Shri. Raghunath Dattatraya Ambekar, at Anandwadi, Tala, District: Ratnagiri, Maharashtra, India dated March 18, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Satish Raghunath Ambekar
- (B) **Address** : Shri. Satish Raghunath Ambekar,  
Anandwadi, Tala,  
District: Ratnagiri,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 18, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5273 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **M/s. Mahadev Maruti Shinde** Represented by Shri. Laxman Mahadev Shinde, at Gala M-830, Plot No. 3 & 7 Sec - 19, Fruits & Vegetable Market, APMC, Turbhe, Navi Mumbai – 400 705, Maharashtra, India dated March 19, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Mahadev Maruti Shinde
- (B) **Address** : M/s. Mahadev Maruti Shinde,  
Gala M-830, Plot No. 3 & 7 Sec - 19,  
Fruits & Vegetable Market, APMC, Turbhe,  
Navi Mumbai – 400 705,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 19, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5274 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **M/s. Aumbei Foods LLP** Represented by Shri. Akshay Laxman Shinde, at Gala M-830, Plot No. 3 & 7 Sec - 19, Fruits & Vegetable Market, APMC, Turbhe, Navi Mumbai – 400 705, Maharashtra, India dated March 19, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Aumbei Foods LLP
- (B) **Address** : M/s. Aumbei Foods LLP,  
Gala M-830, Plot No. 3 & 7 Sec - 19,  
Fruits & Vegetable Market, APMC, Turbhe,  
Navi Mumbai – 400 705,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : March 19, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5362 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Narahari Ramachandra Vaidya** S/o Mr. Ramchandra Vaidya, at Vaidya Lavagan, Post: Kolisare, Taluk: Ratnagiri, District: Ratnagiri - 415 620, Maharashtra, India dated March 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Narahari Ramachandra Vaidya
- (B) **Address** : Shri. Narahari Ramachandra Vaidya,  
Vaidya Lavagan, Post: Kolisare, Taluk: Ratnagiri,  
District: Ratnagiri - 415 620,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : March 25, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5363 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Mandar Liladhar Joshi** S/o Mr. Liladhar Joshi, at No: 3029, Oppo. Tilak Birth Place, Tilak Ali, Taluk: Ratnagiri, District: Ratnagiri, Maharashtra, India dated March 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Mandar Liladhar Joshi
- (B) **Address** : Shri. Mandar Liladhar Joshi,  
No: 3029, Oppo. Tilak Birth Place, Tilak Ali,  
Taluk: Ratnagiri, District: Ratnagiri,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : March 25, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5364 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Pratap Vasant Gavaskar** S/o Mr. Vasant Gavaskar, at Near Patkar Highschool, B. Khardekar Road, Vengurla, District: Sindhudurg – 416516, Maharashtra, India dated March 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Pratap Vasant Gavaskar
- (B) **Address** : Shri. Pratap Vasant Gavaskar,  
Near Patkar Highschool, B. Khardekar Road,  
Vengurla, District: Sindhudurg – 416516,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5365 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Samirkhan Abdullakhan Fadnaik** S/o Mr. Abdullakhan Fadnaik, at No. 4- A, Killekar Wadi, Purnagad, Taluk: Ratnagiri, District: Ratnagiri – 415616, Maharashtra, India dated March 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Samirkhan Abdullakhan Fadnaik
- (B) **Address** : Shri. Samirkhan Abdullakhan Fadnaik,  
No. 4- A, Killekar Wadi, Purnagad,  
Taluk: Ratnagiri, District: Ratnagiri – 415616,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5366 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Naresh Anant Raut** S/o Mr. Anant Raut, at Post: Dabhol, Taluk: Dapoli, District: Ratnagiri – 415706, Maharashtra, India dated March 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Naresh Anant Raut
- (B) **Address** : Shri. Naresh Anant Raut,  
Post: Dabhol, Taluk: Dapoli,  
District: Ratnagiri – 415706,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : March 25, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5367 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Mehaboobkhan Abdullakhan Fadnaik** S/o Mr. Abdullakhan Fadnaik, at Bungalow No. 1, 751/11, Opp. Jyoti Eye Care, Shivaji Nagar, Taluk: Ratnagiri, District: Ratnagiri – 415 612, Maharashtra, India dated March 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Mehaboobkhan Abdullakhan Fadnaik
- (B) **Address** : Shri. Mehaboobkhan Abdullakhan Fadnaik,  
Bungalow No. 1, 751/11, Opp. Jyoti Eye Care, Shivaji  
Nagar, Taluk: Ratnagiri, District: Ratnagiri – 415 612,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5368 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Gangaram Gopal Ghadshi** S/o Mr. Gopal Ghadshi, at Post: Bhavewadi, Phansavale, Taluk: Ratnagiri, District: Ratnagiri – 415612, Maharashtra, India dated March 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Gangaram Gopal Ghadshi
- (B) **Address** : Shri. Gangaram Gopal Ghadshi,  
Post: Bhavewadi, Phansavale, Taluk: Ratnagiri,  
District: Ratnagiri – 415612,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : March 25, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5369 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Mahesh Dilip Niwande** S/o Mr. Dilip Niwande, at No. 217, Someshwarpat, Nivendi, Taluk: Ratnagiri, District: Ratnagiri – 415615, Maharashtra, India dated March 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Mahesh Dilip Niwande
- (B) **Address** : Shri. Mahesh Dilip Niwande,  
No. 217, Someshwarpat, Nivendi, Taluk: Ratnagiri,  
District: Ratnagiri – 415615,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5370 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Suhas Murlidhar Kashalkar** S/o Mr. Murlidhar Kashalkar, at No. 582, Wadi Vathar, Kasheli, Taluk: Rajapur, District: Ratnagiri - 416 707, Maharashtra, India dated March 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Suhas Murlidhar Kashalkar
- (B) **Address** : Shri. Suhas Murlidhar Kashalkar,  
No. 582, Wadi Vathar, Kasheli, Taluk: Rajapur,  
District: Ratnagiri – 416707,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 5371 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **M/s Sagar Alphonso** Represented by Mr. Nitish Vikas Raut, at Jadhav Wadi, Dabhol, Taluk: Dapoli, District: Ratnagiri – 415 706, Maharashtra, India dated March 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s Sagar Alphonso
- (B) **Address** : M/s Sagar Alphonso,  
Jadhav Wadi, Dabhol, Taluk: Dapoli,  
District: Ratnagiri – 415 706,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5372 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Anant Vasudeo Kamble** S/o Mr. Vasudeo Kamble, at Post: Mundhar Khurd, Olwangavalwadi, Taluk: Guhagar, District: Ratnagiri, Maharashtra, India dated March 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Anant Vasudeo Kamble
- (B) **Address** : Shri. Anant Vasudeo Kamble,  
Post: Mundhar Khurd, Olwangavalwadi,  
Taluk: Guhagar, District: Ratnagiri,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : March 25, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5373 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Satish Vasant Sobalkar** S/o Mr. Vasant Sobalkar, at No. 189, Jambhul Wadi, Bhagavatinagar, Nivendi, Taluk: Ratnagiri, District: Ratnagiri – 415 612, Maharashtra, India dated March 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Satish Vasant Sobalkar
- (B) **Address** : Shri. Satish Vasant Sobalkar,  
No. 189, Jambhul Wadi, Bhagavatinagar, Nivendi,  
Taluk: Ratnagiri, District: Ratnagiri – 415 612,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5374 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Ramakant Narayan Kelkar** S/o Mr. Narayan Kelkar, at 849 C Samadhan K.c. Jain Nagar, Maruti Mandir, Taluk: Ratnagiri, District: Ratnagiri - 415 612, Maharashtra, India dated March 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Ramakant Narayan Kelkar
- (B) **Address** : Shri. Ramakant Narayan Kelkar,  
849 C Samadhan K.c. Jain Nagar, Maruti Mandir,  
Taluk: Ratnagiri, District: Ratnagiri - 415 612,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : March 25, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5375 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Dhananjay Shrikrushna Ketkar** S/o Mr. Shrikrushna Ketkar, at Bhile, Bramhanwadi, Taluk: Chiplun, District: Ratnagiri, Maharashtra, India dated March 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Dhananjay Shrikrushna Ketkar
- (B) **Address** : Shri. Dhananjay Shrikrushna Ketkar,  
Bhile, Bramhanwadi, Taluk: Chiplun,  
District: Ratnagiri,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5376 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Vidyadhar Shashikant Pusalkar** S/o Mr. Shashikant Pusalkar, at C-008, Tilak ali, Taluk: Ratnagiri, District: Ratnagiri - 415 612, Maharashtra, India dated March 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Vidyadhar Shashikant Pusalkar
- (B) **Address** : Shri. Vidyadhar Shashikant Pusalkar,  
C-008, Tilak ali, Taluk: Ratnagiri,  
District: Ratnagiri - 415 612,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5377 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Shakeel Gulam Husain Badar** S/o Mr. Gulam Husain Badar, at Post: Badar Galli, Dabhol, Taluk: Dapoli, District: Ratnagiri – 415 706, Maharashtra, India dated March 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Shakeel Gulam Husain Badar
- (B) **Address** : Shri. Shakeel Gulam Husain Badar,  
Post: Badar Galli, Dabhol, Taluk: Dapoli,  
District: Ratnagiri – 415706,  
Maharashtra, India.
- (C) **Date of Authorised User Application** : March 25, 2019
- (D) **Registered Geographical Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5378 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Jitendra Sudam Kulkarni** S/o Mr. Sudam Kulkari, at No. 179, Baugh Wadi, Phungus, Taluk: Sangameshwar, District: Ratnagiri – 415 611, Maharashtra, India dated March 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Jitendra Sudam Kulkarni
- (B) **Address** : Shri. Jitendra Sudam Kulkarni,  
No. 179, Baugh Wadi, Phungus,  
Taluk: Sangameshwar, District: Ratnagiri – 415 611,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5379 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Anant Mahadev Kelkar** S/o Mr. Mahadev Kelkar, at No. 593, Near Marathi Shala No. 1, Tisang Wadi, Karjuve, Taluk: Sangameshwar, District: Ratnagiri – 415 608, Maharashtra, India dated March 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Anant Mahadev Kelkar
- (B) **Address** : Shri. Anant Mahadev Kelkar,  
No. 593, Near Marathi Shala No. 1, Tisang Wadi, Karjuve,  
Taluk: Sangameshwar, District: Ratnagiri – 415608,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. – 5380 in respect of Alphonso  
Registered GI Application No. – 139**

Application is made by, **Shri. Amit Arun Mulye** S/o Mr. Arun Mulye, at No. 699 – B, Anandi Niwas, Nachane Road, Ghag Math Comp., Taluk: Ratnagiri, District: Ratnagiri - 415612, Maharashtra, India dated March 25, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Alphonso** under Application No - 139 in respect of Horticulture (Mango) falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Amit Arun Mulye
- (B) **Address** : Shri. Amit Arun Mulye,  
No. 699 – B, Anandi Niwas, Nachane Road,  
Ghag Math Comp., Taluk: Ratnagiri,  
District: Ratnagiri - 415612,  
Maharashtra, India.
- (C) **Date of Authorised  
User Application** : March 25, 2019
- (D) **Registered Geographical  
Indication** : **Alphonso**
- (E) **Registered Proprietor** : 1. The Director of Research, Dr. Balasaheb Sawant  
Konkan Krishi Vidyapeeth;  
2. M/s. Konkan Hapus Amba Utpadak Ani Utpadak  
Vikrete Sahkari Sanstha;  
3. M/s. Devgad Taluka Amba Utpadak Sahakari  
Sanstha Maryadit;  
4. M/s. Kelshi Parisar Amba Utpadak Sahakari  
Sangha Maryadit Kelshi
- (F) **Address** : 1. Dapoli Taluk., Dapoli, District: Ratnagiri - 415712,  
Maharashtra, India.  
2. Regional fruit research station, Vengurle,  
Sindhudurg, Maharashtra, India.  
3. Jamsande, Taluk: Devgad,  
District: Sindhudurg - 416612, Maharashtra India.  
4. Taluka: Dapoli, Ratnagiri - 415717, Maharashtra,  
India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture (Mango)

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**G.I. Authorised User Application No. - 3931 in respect of Kashmir Walnut Wood Carving  
Registered GI Application No. – 182**

Application is made by, **Mr. Javaid Ahmad Sheikh** S/o Mr. Ghulam Mohi-ud-Din Sheikh, at Rampora Bemina, Srinagar – 190 010, Jammu & Kashmir, India, dated June 12, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Walnut Wood Carving** under Application No - 182 in respect of Hand tools and implements including wooden mallet and chisels; Furniture like table desk, dinning tables, dressers, side tables, cabinets, wardrobes, (door panels), chairs sofas, stools, beds, folding screens, bookracks, mirror frames, dry fruits bowls, trays, lamps, candle stands, incense burners, snuff boxes, jewellery boxes, including boxes for holding bracelets, powder, shoe, rings, perfume, handkerchief, cigarette case, pen case, book case, watch box, wooden knives, spoons, forks, sculpture, models of house boats, goods of utilitarian nature and decorative nature that are made of walnut and embellished with hand carving, mirrors, picture frames, goods (not included in other classes) of wood, cork, red, cane, wicker, horn, ivory, whalebone, shall, amber, mother of pearl, meerschaum and substitute for all the these materials, of plastics; made from Paper and Paper pulp and wall hanging falling in Class 8, 20 & 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Javaid Ahmad Sheikh  
S/o Mr. Ghulam Mohi-ud-Din Sheikh
- (B) **Address** : Mr. Javaid Ahmad Sheikh  
S/o Mr. Ghulam Mohi-ud-Din Sheikh,  
Rampora Bemina, Srinagar – 190 010,  
Jammu & Kashmir, India.
- (C) **Date of Authorised User Application** : June 12, 2017
- (D) **Registered Geographical Indication** : **Kashmir Walnut Wood Carving**



- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 8, 20 & 27

**(H) Goods**

: Class 8, 20 & 27 – Hand tools and implements  
Including wooden mallet and chisels; Furniture like table  
desk, dinning tables, dressers, side tables, cabinets,  
wardrobes, (door panels), chairs sofas, stools, beds,  
folding screens, bookracks, mirror frames, dry fruits  
bowls, trays, lamps, candle stands, incense burners,  
snuff boxes, jewellery boxes, including boxes for holding  
bracelets, powder, shoe, rings, perfume, handkerchief,  
cigarette case, pen case, book case, watch box, wooden  
knives, spoons, forks, sculpture, models of house boats,  
goods of utilitarian nature and decorative nature that are  
made of walnut and embellished with hand carving,  
mirrors, picture frames, goods (not included in other  
classes) of wood, cork, red, came, wicker, horn, ivory,  
whalebone, shall, amber, mother of pearl, meerschaum  
and substitute for all the these materials, of plastics;  
made from Paper and Paper pulp and wall hanging.

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**G.I. Authorised User Application No. - 3932 in respect of Kashmir Walnut Wood Carving  
Registered GI Application No. – 182**

Application is made by, **Mr. Fayaz Ahmad Khuru** S/o Mr. Ghulam Rasool Khuru, at Wanta Pora, Safakadal Srinagar – 190 001, Jammu & Kashmir, India, dated June 12, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Walnut Wood Carving** under Application No - 182 in respect of Hand tools and implements including wooden mallet and chisels; Furniture like table desk, dinning tables, dressers, side tables, cabinets, wardrobes, (door panels), chairs sofas, stools, beds, folding screens, bookracks, mirror frames, dry fruits bowls, trays, lamps, candle stands, incense burners, snuff boxes, jewellery boxes, including boxes for holding bracelets, powder, shoe, rings, perfume, handkerchief, cigarette case, pen case, book case, watch box, wooden knives, spoons, forks, sculpture, models of house boats, goods of utilitarian nature and decorative nature that are made of walnut and embellished with hand carving, mirrors, picture frames, goods (not included in other classes) of wood, cork, red, cane, wicker, horn, ivory, whalebone, shall, amber, mother of pearl, meerschaum and substitute for all the these materials, of plastics; made from Paper and Paper pulp and wall hanging falling in Class 8, 20 & 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Fayaz Ahmad Khuru  
S/o Mr. Ghulam Rasool Khuru
- (B) **Address** : Mr. Fayaz Ahmad Khuru  
S/o Mr. Ghulam Rasool Khuru,  
Wanta Pora, Safakadal  
Srinagar – 190 001,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : June 12, 2017
- (D) **Registered Geographical  
Indication** : **Kashmir Walnut Wood Carving**



- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.

**(G) Class** : 8, 20 & 27

**(H) Goods** : Class 8, 20 & 27 – Hand tools and implements Including wooden mallet and chisels; Furniture like table desk, dinning tables, dressers, side tables, cabinets, wardrobes, (door panels), chairs sofas, stools, beds, folding screens, bookracks, mirror frames, dry fruits bowls, trays, lamps, candle stands, incense burners, snuff boxes, jewellery boxes, including boxes for holding bracelets, powder, shoe, rings, perfume, handkerchief, cigarette case, pen case, book case, watch box, wooden knives, spoons, forks, sculpture, models of house boats, goods of utilitarian nature and decorative nature that are made of walnut and embellished with hand carving, mirrors, picture frames, goods (not included in other classes) of wood, cork, red, came, wicker, horn, ivory, whalebone, shall, amber, mother of pearl, meerschaum and substitute for all the these materials, of plastics; made from Paper and Paper pulp and wall hanging.

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**G.I. Authorised User Application No. - 5010 in respect of Kashmir Walnut Wood Carving  
Registered GI Application No. – 182**

Application is made by, **M/s. Wadera Associates** Represented by Mr. Rauf Wadera, at Near Budshah Bridge, Srinagar – 190001, Jammu & Kashmir, India, dated December 26, 2018 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Walnut Wood Carving** under Application No - 182 in respect of Hand tools and implements including wooden mallet and chisels; Furniture like table desk, dinning tables, dressers, side tables, cabinets, wardrobes, (door panels), chairs sofas, stools, beds, folding screens, bookracks, mirror frames, dry fruits bowls, trays, lamps, candle stands, incense burners, snuff boxes, jewellery boxes, including boxes for holding bracelets, powder, shoe, rings, perfume, handkerchief, cigarette case, pen case, book case, watch box, wooden knives, spoons, forks, sculpture, models of house boats, goods of utilitarian nature and decorative nature that are made of walnut and embellished with hand carving, mirrors, picture frames, goods (not included in other classes) of wood, cork, red, cane, wicker, horn, ivory, whalebone, shall, amber, mother of pearl, meerschaum and substitute for all the these materials, of plastics; made from Paper and Paper pulp and wall hanging falling in Class 8, 20 & 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Wadera Associates  
Represented by Mr. Rauf Wadera
- (B) **Address** : M/s. Wadera Associates  
Represented by Mr. Rauf Wadera,  
Near Budshah Bridge, Srinagar – 190001,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : December 26, 2018
- (D) **Registered Geographical  
Indication** : **Kashmir Walnut Wood Carving**



- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 8, 20 & 27


**(H) Goods**

: Class 8, 20 & 27 – Hand tools and implements  
Including wooden mallet and chisels; Furniture like table  
desk, dinning tables, dressers, side tables, cabinets,  
wardrobes, (door panels), chairs sofas, stools, beds,  
folding screens, bookracks, mirror frames, dry fruits  
bowls, trays, lamps, candle stands, incense burners,  
snuff boxes, jewellery boxes, including boxes for holding  
bracelets, powder, shoe, rings, perfume, handkerchief,  
cigarette case, pen case, book case, watch box, wooden  
knives, spoons, forks, sculpture, models of house boats,  
goods of utilitarian nature and decorative nature that are  
made of walnut and embellished with hand carving,  
mirrors, picture frames, goods (not included in other  
classes) of wood, cork, red, came, wicker, horn, ivory,  
whalebone, shall, amber, mother of pearl, meerschaum  
and substitute for all the these materials, of plastics;  
made from Paper and Paper pulp and wall hanging.

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**G.I. Authorised User Application No. - 5011 in respect of Joynagar Moa  
Registered GI Application No. – 382**

Application is made by, **Mr. Sahadeb Das** S/o Mr. Niranjan Das, at Village: Baharu Daspara, Post: Baharu, P.O: Joynagar, District: South 24 Parganas - 743 372, West Bengal, India dated January 03, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Joynagar Moa** under Application No – 382 in respect of Sweet Meat Products - Food Stuff falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sahadeb Das  
S/o Mr. Niranjan Das
- (B) **Address** : Mr. Sahadeb Das  
S/o Mr. Niranjan Das,  
Village: Baharu Daspara, Post: Baharu, P.O: Joynagar,  
District: South 24 Parganas - 743 372,  
West Bengal, India.
- (C) **Date of Authorised User Application** : January 03, 2019
- (D) **Registered Geographical Indication** : **Joynagar Moa**
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- (E) **Registered Proprietor** : Joynagar Moa Nirmankari Society
- (F) **Address** : Joynagar Moa Nirmankari Society,  
Radhaballavtala Road,  
Joynagar - 743337, South 24 Parganas,  
West Bengal, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Sweet Meat Products - Food Stuff.

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**G.I. Authorised User Application No. - 5083 in respect of Sirsi Supari  
Registered GI Application No. – 464**

Application is made by, **The Totgars' Co-operative Sale Society Limited, Sirsi (U.K.)**, at New Market Yard, District: Uttara Kannada, Sirsi – 581 402, Karnataka, India dated March 07, 2019 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sirsi Supari** under Application No – 464 in respect of Horticulture - Arecanut falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : The Totgars' Co-operative Sale Society Limited,  
Sirsi (U.K.)
- (B) **Address** : The Totgars' Co-operative Sale Society Limited,  
Sirsi (U.K.),  
New Market Yard, District: Uttara Kannada,  
Sirsi – 581 402  
Karnataka, India.
- (C) **Date of Authorised  
User Application** : March 07, 2019
- (D) **Registered Geographical  
Indication** : **Sirsi Supari**



- (E) **Registered Proprietor** : The Totgar's Co-operative Sale Society Limited
- (F) **Address** : The Totgar's Co-operative Sale Society Limited,  
Market Yard, Sirsi – 581 402,  
District: Uttara Kannada,  
Karnataka, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Horticulture - Arecanut.

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## General Information

### What is a Geographical Indication?

- It is an indication,
- It is used to identify agricultural, natural, or manufactured goods originating in the said area,
- It originates from a definite territory in India,
- It should have a special quality or characteristics unique to the geographical indication.

### Examples of possible Geographical Indications in India:

Some of the examples of Geographical Indications in India include Basmati Rice, Darjeeling Tea, Kancheepuram silk saree, Alphonso Mango, Nagpur Orange, Kolhapuri Chappal, Bikaneri Bhujia etc.

### What are the benefits of registration of Geographical Indications?

- It confers legal protection to Geographical Indications in India,
- It prevents unauthorized use of a registered Geographical Indication by others.
- It boosts exports of Indian Geographical indications by providing legal Protection.
- It promotes economic Prosperity of Producers.
- It enables seeking legal protection in other WTO member countries.

### Who can apply for the registration of a Geographical Indication?

Any association of persons, producers, organization or authority established by or under the law can apply.

The applicant must represent the interest of the producers.

The application should be in writing in the prescribed form.

The application should be addressed to the Registrar of Geographical Indications along with prescribed fee.

### Who is the Registered Proprietor of a Geographical Indication?

Any association of persons, producers, organisation or authority established by or under the law can be a registered proprietor. Their name should be entered in the Register of Geographical Indications as registered proprietor for the Geographical Indication applied for.

### Who is an authorized user?

A producer of goods can apply for registration as an authorized user, with respect to a registered Geographical Indication. He should apply in writing in the prescribed form along with prescribed fee.

### Who is a producer in relation to a Geographical Indication?

A producer is a person dealing with three categories of goods

- Agricultural Goods including the production, processing, trading or dealing.
- Natural Goods including exploiting, trading or dealing.
- Handicrafts or industrial goods including making, manufacturing, trading or dealing.

### Is registration of a Geographical Indication compulsory?

While registration of Geographical indication is not compulsory, it offers better legal protection for action for infringement.

**What are the advantages of registering?**

- Registration affords better legal protection to facilitate an action for infringement.
- The registered proprietor and authorized users can initiate infringement actions.
- The authorized users can exercise right to use the Geographical indication.

**Who can use the registered Geographical Indication?**

Only an authorized user has the exclusive rights to use the Geographical indication in relation to goods in respect of which it is registered.

**How long is the registration of Geographical Indication valid? Can it be renewed?**

The registration of a Geographical Indication is for a period of ten years.

Yes, renewal is possible for further periods of 10 years each.

If a registered Geographical Indication is not renewed, it is liable to be removed from the register.

**When a Registered Geographical Indication is said to be infringed?**

- When unauthorized use indicates or suggests that such goods originate in a geographical area other than the true place of origin of such goods in a manner which misleads the public as to their geographical origins.
- When use of Geographical Indication results in unfair competition including passing off in respect of registered Geographical indication.
- When the use of another Geographical Indication results in a false representation to the public that goods originate in a territory in respect of which a Geographical Indication relates.

**Who can initiate an infringement action?**

The registered proprietor or authorized users of a registered Geographical indication can initiate an infringement action.

**Can a registered Geographical Indication be assigned, transmitted etc?**

No, A Geographical Indication is a public property belonging to the producers of the concerned goods. It shall not be the subject matter of assignment, transmission, licensing, pledge, mortgage or such other agreement. However, when an authorized user dies, his right devolves on his successor in title.

**Can a registered Geographical Indication or authorized user be removed from the register?**

Yes, The Appellate Board or the Registrar of Geographical Indication has the power to remove the Geographical Indication or authorized user from the register. The aggrieved person can file an appeal within three months from the date of communication of the order.

**How a Geographical Indication differs from a trade mark?**

A trade mark is a sign which is used in the course of trade and it distinguishes goods or services of one enterprise from those of other enterprises. Whereas a Geographical Indication is used to identify goods having special characteristics originating from a definite geographical territory.

## THE REGISTRATION PROCESS

In December 1999, Parliament passed the Geographical Indications of Goods (Registration and Protection) Act 1999. This Act seeks to provide for the registration and protection of Geographical Indications relating to goods in India. This Act is administered by the Controller General of Patents, Designs and Trade Marks, who is the Registrar of Geographical Indications. The Geographical Indications Registry is located at Chennai.

The Registrar of Geographical Indication is divided into two parts. Part 'A' consists of particulars relating to registered Geographical indications and Part 'B' consists of particulars of the registered authorized users.

The registration process is similar to both for registration of geographical indication and an authorized user which is illustrated below:

